



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 WA/229/2019	TAPI RINA AND 4 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 29 ORS.	MR. P D NAIR MS ARSANA HUSSAIN MS. N AHMED	ADDL AG, A P MR. B D GOSWAMI MR A CHANDRAN GA, AP ADDL. SR. GA, ARUNACHAL PRADESH
2 PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
WITH 3 WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
WITH 4 WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
WITH 5 Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
6 WA/212/2023	THE UNION OF INDIA AND 2 ORS. Versus MS ROYAL- BNILLP (JV) AND 4 ORS.	MR H GUPTA	
7 Cont.Cas(C)/242/2024	MD. ARJU ALI Versus NARAYAN KONWAR, IAS AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4) R M BAROOAH(R-4)
8 Cont.Cas(C)/78/2025	AMGURI NABA NIRMAN SAMITY Versus SMTI ARUNA RAJORIA AND ANR	MR. P BORDOLOI MS M NIROLA	
9 Cont.Cas(C)/176/2025	GIRBANI DEKA Versus DR. RAVI KOTA, I.A.S. AND ANR	MR. P MAHANTA MS. M BORGOHAIN M DAS	MR. D NATH (R-1,2) R SAHIINI (R-1,2)

10	Cont.Cas(C)/177/2025	MANISH BARUAH Versus DR RAVI KOTA, I.A.S. AND ANR	MR. P MAHANTA MS. M BORGOHAIN M DAS	MR. D NATH (R-1) MR. D NATH (R-1) MS. N BARMAN(R-2) R SAHIINII(R-1)
11	I.A.(Civil)/471/2025 in WA/13683/2024 WITH WA/13683/2024 (Filing Number)	RAJDEEP RAJKHOWA Versus PALLAB JYOTI GOSWAMI AND ORS RAJDEEP RAJKHOWA Versus PALLAB JYOTI GOSWAMI AND 3 ORS	MR. H BURAGOHAIN MR. H BURAGOHAIN	SC, EXCISE DEPTT.
12	I.A.(Civil)/488/2025 in WA/5856/2024 WITH WA/5856/2024 (Filing Number)	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 3 ORS. Versus M/S MAHABIR OIL TRADERS INDUSTRIES AND 2 ORS. THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 3 ORS. Versus M/S MAHABIR OIL TRADERS INDUSTRIES AND 2 ORS.	MR. N J GOGOI MS. S DEB MR. N J GOGOI	
13	I.A.(Civil)/534/2025 in C.Ex.App./12266/2024 WITH C.Ex.App./12266/2024 (Filing Number)	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CX Versus M/S ABC TEA WORKERS WELFARE SERVICES Commissioner of Central Excise and Service Tax Versus M/s ABC Tea Workers Welfare Services	MR. S C KEYAL SUBHASH CHANDRA KEYAL	
14	I.A.(Civil)/837/2025 in WA/67/2025 WITH WA/67/2025	RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL AND 3 ORS	MS R SAHA MS R SAHA MR. H BURAGOHAIN	MR. C SHARMA (R1) SC, EXCISE DEPTT. MR. D GOGOI, ADV. EXCISE DEPTT. MR. P N GOSWAMI (R-2,3) MR. C SHARMA (R1)
15	I.A.(Civil)/1563/2025 WITH OFFICENOTE in WP(C)/2531/2025 WITH WP(C)/2531/2025	DHIRESH NARAYAN CHOWDHURY Versus THE UNION OF INDIA AND 7 ORS. DHIRESH NARAYAN CHOWDHURY Versus THE UNION OF INDIA	DR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI IMSENKALA MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI IMSENKALA	SC, AG (A AND E) DY.S.G.I. SC, GHC SC, AG (A AND E) DY.S.G.I. SC, GHC
- FOR FRESH ADMISSION WITH STAY/BAIL -				
16	WA/419/2024	DIBRUGARH UNIVERSITY AND ANR. Versus LACHIT BORTHAKUR	MR RAJESH MAZUMDAR	DR. R SARMAH MS P SAHA
17	WP(C)/2672/2024	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU.
18	WA/153/2025	RANJIT KUMAR NEOG Versus THE UNION OF INDIA AND 12 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	DY.S.G.I.

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

19	PIL/2/2024	PRACHURJYA BORBORUAH Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 8 ORS	PETITIONER IN PERSON	MR. T J MAHANTA, SC, GHC(R-1) MS. P BHATTACHARYA, ADDL. AG, MIZORAM(R 4 & 8) MS. R B BORA, JR. GA, ASSAM.(R-2 & 6) MS. M KECHII, ADDL. AG, NAGALAND(R3 & 7)
20	PIL/77/2024	KALBARI EDUCATED UNEMPLOYED YOUTH SOCIETY AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S CHAUHAN MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	GA, ASSAM MR. P HAZARIKA(R-4) P. BORAH(R-4) MR. H S BORAH (R-4) DY.S.G.I. SC, BTC
21	WA/88/2024	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS.	MS. R B BORA	MR. R K D CHOUDHURY (R- 16) MR. M K SARMA (r- 15A,15B) MR H DAS (r-15A,15B)
WITH I.A.(Civil)/824/2024 in WA/88/2024		THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS.	MS. R B BORA	MR. M K SARMA (r- 15A,15B) MR H DAS (r-15A,15B)
22	WA/175/2024	MRS. PURABI DEKA AND ANR Versus THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR. B CHAKRABORTY(R-4) MR. S Ali(R-2) MR. S P BHATTACHARJEE(R-4) MR K DAS (R-2, R3) MRS P HAZARIKA(R-4) MR R K SAHA(R-4) MS. RIA TIWARI(R-4)
23	WA/372/2024	M/S SATYA NARAYAN SARMA TRADERS, GOALPARA Versus BARDAMAL GPSS LTD AND 28 ORS	MR. T J MAHANTA MR. TARUN GOGOI MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS R BORDOLOI	MR H R A CHOUDHURY (R- 1 TO 23) MR. A CHOUDHURY (R-1 TO 23) GA, ASSAM MR S ISLAM (R-1 TO 23) MS. A KAUSHAR (R-1 TO 23) DY.S.G.I.
WITH I.A.(Civil)/3355/2024 in WA/372/2024		M/S SATYA NARAYAN SARMA TRADERS, GOALPARA Versus BARDAMAL GPSS LTD AND 28 ORS	MR. T J MAHANTA MR. TARUN GOGOI MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS R BORDOLOI	GA, ASSAM DY.S.G.I.
24	WA/420/2024	SANJAY CHAUHAN @ JASWANT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS	MR. I ALAM MR. I ALAM MR. T SK	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA
25	WA/431/2024 FIXED	EX TC NO 66191 RECRUIT GENERAL DUTY ARBIND KUMAR CHOURASIA Versus THE UNION OF INDIA AND ANR	MR. P SARMAH MR. S UPADHAY M SHARMA	MR. K K PARASAR (C.G.C) DY.S.G.I.
26	PIL/4/2025	MUKUT CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, REVENUE
27	WA/127/2025	KETEKIBARI HIGH SCHOOL Versus THE STATE OF ASSAM AND ORS	MS A HUSSAIN DARAK ULLAH SABRISH AHMED H M ALI MS N CHATTERJEE	GA, ASSAM SC, SEC. EDU.

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

28	WP(C)/3842/2023	GS 178626Y, WELDER TRIBHUWAN KUMAR SINGH AND 16 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A CHAKRABORTY MS D MAHANTA	MR. D C BORAH (R-1 to 6) DY.S.G.I.
29	WA/117/2024	DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K PAUL MR D K DEY MR.J P CHAUHAN MS. R VERMA	SC, APSC MR. B K DAS(R-3) MS. P DAS(R-3) MR K THAKUR (R-4) MS P DEVI (R-4) MS. NANDITA DEVI (R-4) MR P R SARMA (R-4) MR D MEDHI (R-4) B ALI SK (R-4) SC, HEALTH
30	WA/327/2024	JYOTI DOLEY(PATIR) AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR B BURAGOHAIN MR. P K GOGOI	GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)
	WITH I.A.(Civil)/315/2025 in WA/327/2024	JYOTI DOLEY(PATIR) AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR. P K GOGOI	GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)
31	WA/347/2024	ABDUL ADUT MULLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S A AHMED MR. D J DAS MS N MAHANTA N GAUTAM	SC, IRRIGATION
32	WP(C)/3602/2024	UNION OF INDIA AND 3 ORS. Versus NABAJIT BARUA	MR. B CHAKRAVARTY	DR G J SHARMA(R-1) MR D N SARMA(R-1)
33	WP(C)/6324/2024	RAJIB ROBIDAS Versus THE UNION OF INDIA AND 2 ORS	MR. B K DAS MR H P GUWALA MR. I J SINGPHO	MR. U K GOSWAMI DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6183/2024	RINA BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA N DEB	GA, ASSAM SC, BTC
2	WP(C)/2232/2025 FIXED	NOWAB ALI Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N A MAZARBHUIYA MR M KHAN M ALI	SC, ELEM. EDU SC, SEC. EDU. SC. BTC SC. SSA
3	WP(C)/2313/2025 FIXED	CHANDAN KUMAR BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR G BAISHYA MS. P DAS K BANIK	SC, APSC SC, SEC. EDU.
4	WP(C)/2409/2025 FIXED	DULEN SAIKIA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MR M KHAN S LASKAR M ALI	GA, ASSAM SC, SEC. EDU.
5	WP(C)/2500/2025 FIXED	SMTI AJANTA DUTTA AND 2 OTHERS Versus THE STATE OF ASSAM AND 3 OTHERS	MR B D DAS MR H K SARMA MR D KALITA MR. H R DAS MR J LOTH	SC, HIGHER EDU
6	WP(C)/2610/2025 FIXED	SRI MRIDUSHMITA CHUTIA AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, SEC. EDU.
7	WP(C)/2643/2025 FIXED	BADRUZZAMAN MIRA Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA MR. K MIRA MR T GOGOI	SC, HIGHER EDU
8	WP(C)/2674/2025	HALIM REZA Versus THE STATE OF ASSAM AND 6 OTHERS	MR. J I BORBHUIYA MR. L MOHAN	SC, HEALTH
9	WP(C)/2677/2025 FIXED	ZABIAN FARHIN CHOUDHURY Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MS. S B CHOUDHURY T MAZUMDER	SC, G U
10	WP(C)/2678/2025	BHAIRAB CH DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H DAS D BARUAH	SC, AG SC, SEC. EDU. SC, FINANCE

11	WP(C)/2684/2025	KAMAL HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
12	WP(C)/2686/2025	ARIBINASH BAYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN	GA, ASSAM MR N SARMA SC, SEC. EDU.
13	WP(C)/2691/2025 B/O	TERON JIMEY Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY T MAZUMDER	SC, ELEM. EDU GA, ASSAM
14	WP(C)/2692/2025 B/O	MD FAIJUR RAHMAN Versus THE SECRETARY TO THE GOVERNMENT OF ASSAM AND 5 ORS.	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MR M KHAN	SC, SEC. EDU.
15	WP(C)/2693/2025	PROF. GURUPRASAD KHATANIAR Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, G U
16	WP(C)/2695/2025 B/O	BIRINCHI SAIKIA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR M KHAN	GA, ASSAM SC, SEC. EDU.
ADMISSION				
17	WP(C)/2348/2020 FIXED	SATYAJIT DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MR D MAHANTA (R-5) SC, G U
18	WITH WP(C)/6853/2021	UDIPTA TALUKDAR Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	SC, G U
19	WP(C)/3766/2022	PUROBI PATOWARY @ PURABI PATOWARI Versus THE STATE OF ASSAM AND 5 ORS	MR. I C DEKA MR. D J SAIKIA	SC, HIGHER EDU
20	WP(C)/6607/2022	SANOWAR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. A GONI MRS. M SAIKIA MS. S BIN MR S H MAHMUD MS D DAS	SC, N C T E SC, SEC. EDU.
21	WP(C)/7833/2022 WITH WP(C)/7001/2022(D/O)	PRANITA GOGOI MAZUMDAR AND 61 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU MR. S S ROY (r-5) DY.S.G.I. SC, SSA
22	WP(C)/687/2023 FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
23	WITH WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.
24	WP(C)/3049/2023 B/O	ASHRAFUL ALOM AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, SEC. EDU. SC, BTC SC, FINANCE

25	WP(C)/3400/2023	BASANTI RAJKHOWA AND 93 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
26	WP(C)/4597/2023	RAFIQUR RAHMAN SHEIKH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU. SC, SEBA
27	WP(C)/5854/2023	SAIKAT ROUTH Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, HIGHER EDU MR P S DEKA (r-6,7,8) MR. A CHETRY (r-6,7,8)
28	WP(C)/5962/2023 B/O	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
29	WP(C)/7515/2023 FIXED	ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA
30	WP(C)/437/2024	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
31	WP(C)/1623/2024 CAVT. NO.03202/024, B/O	RUNUMI PRIYA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
	WITH I.A.(Civil)/1513/2024 in WP(C)/1623/2024	TAPESWARI BARO, Versus THE STATE OF ASSAM AND 7 ORs	A BORO	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC
32	WITH Cont.Cas(C)/258/2024	TAPESWARI BARO Versus JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR A NATH (R-3) MR. B GOGOI(R-2) DR ANKIT TODI(R-3) MR P NAYAK(R-2) MR. NAYAN J. MEDHI(R-3) MR A CHALIHA(R-2)
33	WP(C)/2953/2024	RAMEN PATGIRI Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, ELEM. EDU SC, FINANCE
34	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
35	WP(C)/3783/2024	ANUP PAUL CHOUDHURY AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB	SC, ELEM. EDU SC, FINANCE
36	WITH WP(C)/3226/2024	NISHU RANJAN DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB L SANGTAM	SC, ELEM. EDU SC, FINANCE
37	WP(C)/4373/2024 FIXED	HITESH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
38	WP(C)/5287/2024 FIXED	HANGSHANATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM

ORDERS

39	WP(C)/6541/2016	JOYTISH CHANDRA ROY and ANR Versus THE STATE OF ASSAM AND 15 ORS	MR.D BORA MR.J AHMED MR.S DAS MD.S ISLAM MRI MUSABBIR	SC, ELEMENTARY EDUCATION SC, BTADC SC, SSA
40	Cont.Cas(C)/193/2017	SALIM AHMED CHOUDHURY and 21 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv., R-3)(-1) MS U DAS(R-2) MS.A VERMA(R-2) MR.B TALUKDAR(R-1) MS.S KHANIKAR(R-2) MR.B GOGOI(R-5) MR.N SARMA(R-3) MR.P NAYAKR-5 MS.S KONWAR(R-3) MR.A DEKA(R-5)
41	WITH Cont.Cas(C)/188/2017	SIKHA DAS GUPTA ROY and 23 ORS. Versus PREETOM SAIKIA and 9 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv.)(R-1,6) MR S M T CHISTIE(R-6) MR.T THAKURIA(R-1) MS U DAS(R-2) MR. R MAZUMDAR (R-6) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MR. B GOGOI(R-7) MR. B GOGOI(R-7) MR.N SARMA(R-1) MR.P NAYAK(R-7) MR A CHALIHA (R-7)
42	WITH Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr. Adv. R-3)(-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.R BARUAH(R-3) MS.S KHANIKAR(R-2) MR. K K DUTTA(R-3) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MS.K DAS(R-1) MR.A DEKAR-5R-1
43	WP(C)/884/2017	BABBY BORO Versus THE STATE OF ASSAM and 4 ORS.	MR.R K MALAKAR MS.H KALITA MSK R SANKAR	SC, SECONDARY EDUCATION
44	WP(C)/5217/2017 CAVT. NO. 1181/17	MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
	WITH I.A.(Civil)/2155/2020 in WP(C)/5217/2017	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY
45	WP(C)/7154/2017	JESMINA KHATUN Versus THE STATE OF ASSAM and 6 ORS.	MR. A DAS DR. B N GOGOI MS. R BEGUM MS. G BORAH	SC, EDUCATION MR. C BHATTACHARJEE(SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL) SC, G U
46	WP(C)/7815/2017	SAHAB UDDIN CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.N H LASKAR	SC, SECONDARY EDUCATION
47	WP(C)/2462/2020	PHUKAN LAL BAISHYA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, ELEM. EDU

48	WP(C)/1172/2021	BINOTA SINHA Versus THE STATE OF ASSAM AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA	SC, ELEM. EDU GA, ASSAM SC, SSA
49	WP(C)/2625/2021	ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. T C CHUTIA (R5, R6) MR D K ROY (R5, R6) MS. I KAKATI (R5, R6) SC, SEC. EDU.
50	WITH WP(C)/52/2021 CAVT. NO. 00032/021,	ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED SC, SEC. EDU. FOR CAVEATOR
51	WITH WP(C)/3014/2022	KRIPAL CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
52	WITH WP(C)/3021/2022	TAPAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	MR N M HAZARIKA (r-5) MISS. M DAS (r-5) SC, SEC. EDU. SC, BTC
53	WP(C)/4796/2022	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT
54	Cont.Cas(C)/592/2023 FIXED	PURNIMA DEKA Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
55	Review.Pet./90/2024 IN WP(C)/462/2020 (D/O)	THE DIRECTOR OF SECONDARY EDUCATION ASSAM Versus MARJAN BEGUM	MR B KAUSHIK MS K DAS	MR. I H LASKAR (R-1) MR. P K DEKA (R-1) MD. S ALOM (R-1) MR. M S ALAM (R-1) MR. R. KARIM (R-1)
56	WP(C)/3350/2024	DR PRADIP GOSWAMI AND 10 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR. P K TIWARI MR. A R GOGOI	MR. K N CHOUDHURY(R- 6,7,8,9,10,11) MR. R M DEKA(R- 6,7,8,9,10,11) MS N MAHANTA(R- 6,7,8,9,10,11) DY.S.G.I. SC, HEALTH
57	WP(C)/5885/2024 WITH WP(C)/5605/2024 (D/O), FIXED WITH I.A.(Civil)/830/2025 in WP(C)/5885/2024	DEWAN ABDUS SATTER Versus THE STATE OF ASSAM AND 4 ORS THE INSPECTOR OF SCHOOLS LAKHIMPUR Versus DEWAN ABDUS SATTER	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM MR. NAYAN JYOTI KHATANIAR	GA, ASSAM SC, SEC. EDU. GA, ASSAM SC, SEC. EDU.
58	Cont.Cas(C)/128/2025	SATYENDRA DAS Versus AMARJYOTI BARMAN AND ANR	MR. M DEKA MS. J BATHARISA	MR. D SAIKIA (R- 2) MS. R B BORA(R- 2) MR. S BORA(R- 2) MR P NAYAK(R-1) A BARTHAKUR(R-1) R M BAROOAH(R-1) H BARUAH (R-1)
59	Cont.Cas(C)/188/2025 FIXED	REETA DAS HAZARIKA ALIAS REETA DAS Versus MR NARAYAN KONWAR IAS	MR S KHOUND MS. N BORAH MS. S. SAIKIA	MR. D P CHALIHA (R3) MR. D UPAMANYA(R-2) MS M ROY (R3)

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1520/2025 FIXED	SUSANTA RUDRA PAUL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./1621/2025 B/O	MD FARUQUE KHAN Versus THE UNION OF INDIA	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NCB
MOTION				
3	Crl.Pet./847/2024 APPLN	FULCHAN KHAN @ PHULCHAN KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI MR. A HUDA	MR. P N GOSWAMI SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
4	Crl.Pet./233/2025	ARAFAT IMTIAZ Versus THE STATE OF ASSAM AND ANR.	S ALI MR. A IKBAL MS. J SARMA M M BHUYAN	
5	Crl.Pet./556/2025 FIXED	RUPAM PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. M K DAS C SAIKIA S J DUTTA	MR. J A HASAN, SPL. P.P., ASSAM PP, ASSAM
6	Crl.Pet./580/2025	FOKHORUDDIN ALI AHMED Versus SAMSUL HOQUE KHANDAKAR	MR. S S S RAHMAN MS B H SHIRIN	
7	Crl.Pet./581/2025	FOKHORUDDIN ALI AHMED Versus AKBAR ALI	MR. S S S RAHMAN MS G SARMAH MS B H SHIRIN	
8	Crl.Pet./582/2025	FOKHORUDDIN ALI AHMED Versus ABU BASER REZABUL HOQUE AHMED	MR. S S S RAHMAN MS G SARMAH MS B H SHIRIN	
9	AB/695/2025	RAMEZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
10	AB/938/2025	NATHURAM RAJBANGSHI @ SRI NATHU RANBANGSHI Versus THE STATE OF ASSAM AND ANR.	MR K THAKUR B ALI SK	PP, ASSAM

11	AB/1107/2025	HIMANSHU BORA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY)	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
13	Bail Appln./2204/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	SAIFUL ISLAM @ BABU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
14	Bail Appln./2373/2024 WITH CASE RECORD(SCANNED COPY)	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
15	Bail Appln./2664/2024 WITH CASE RECORD(SCANNED COPY)	SHAHINUB ALI AND ANR Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN	PP, ASSAM
16	Bail Appln./221/2025 WITH CASE RECORD(SCANNED COPY)	LIYAKAT ALI@ RIYAKAT ALI LASKAR Versus THE STATEOF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
17	Bail Appln./346/2025 WITH CASE RECORD(SCANNED COPY)	SOFIUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
18	Bail Appln./353/2025 WITH OFFICE NOTE	SRI MANOJ HALOI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
19	Bail Appln./423/2025 WITH CASE RECORD(SCANNED COPY)	MOINUL ISLAM @ MOINUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. M K SARMA MS. S S SAIKIA	PP, ASSAM
20	Bail Appln./437/2025 WITH CASE RECORD(SCANNED COPY)	RAJAK ALI @ REZZAK ALI @ REZAK ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. A S ALI (R-2) MR S HUSSAIN(R-2) MR. S A B KHABIR(R-2) PP, ASSAM
21	Bail Appln./612/2025 WITH CASE RECORD(SCANNED COPY)	SRI PABITRA KHUDAL AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM
22	Bail Appln./872/2025 WITH CASE RECORD(SCANNED COPY)	MITHUN DEORI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
WITH				
23	Bail Appln./874/2025	AADITYA DEORI @ ADITYA DEORI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
24	Bail Appln./1161/2025 WITH CASE RECORD(SCANNED COPY)	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM MR M ISLAM	PP, ASSAM
25	Bail Appln./1174/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SUKLAL SARKAR Versus THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
26	Bail Appln./1288/2025 FIXED	SRI RAM SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A SAIKIA MR. N K DAS MR. A S ALI B DEKA	PP, ASSAM
27	Bail Appln./1425/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SOIFUDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	TAWHID LASKAR A BORBHUYAN	MR. D K AGARWALA (R-2) PP, ASSAM
28	Bail Appln./1457/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. SANU HUSSAIN	PP, ASSAM

29	Bail.Appln./1487/2025 FIXED	AMJAD ALI AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/2982/2024 WITH CASE RECORD(SCANNED COPY)	RAZIUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
31	AB/3039/2024	ABDUL LATIF SK Versus CENTRAL BUREAU OF INVESTIGATION	MR T H HAZARIKA MR. S ISLAM MR M CHETIA MR A HAWARI MR A RASHID MR. K ISLAM MR. D ROY	SC, CBI
32	AB/516/2025 WITH CASE RECORD(SCANNED COPY)	MANJIL BASUMATARY @ MANJIL NARZARY AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	SPECIAL PP ASSAM
33	AB/824/2025 FIXED	BHABEN SUTRADHAR Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
34	AB/917/2025	IBRAHIM ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
35	AB/981/2025 FIXED	RIAJUL ISLAM @ RIYAZUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR B M DEKA M ARIF	PP, ASSAM
36	AB/999/2025	MD SOFOR ALI Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA	PP, ASSAM
37	AB/1035/2025 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
38	AB/1047/2025 FIXED	ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
39	AB/1048/2025 FIXED	ANOWARA KHATUN @ ANORA KHATUN AND ORS Versus THE STATE OF ASSAM.	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM

ORDERS

40	Review.Pet./55/2024 WP(C) 2024/2022(D/O), B/O	NIJUMONI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MS M DAS	SC, ELEM. EDU GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025

12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2529/2025 FIXED	SRI BHASKAR SHARMA Versus THE UNION OF INDIA AND ORS	MR. K SINGHA W AKHTAR M DEVI	SC, FOREST GA, ASSAM DY.S.G.I. SC, K A A C
2	WP(C)/2679/2025	M/S DEBANJALEE CONSTRUCTION Versus THE STATE OF ASSAM AND 3 OTHERS	MR. I ALAM MR. T SK	SC, CO OP
3	WP(C)/2682/2025	SMT. KALPANA DAS Versus THE STATE OF ASSAM AND ORS	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH	SC, P H E SC, FINANCE
4	WP(C)/2685/2025	SMT REENA CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	SC, P H E SC, FINANCE
ADMISSION				
5	WP(C)/2736/2022 PART-HEARD, FIXED	ON THE DEATH OF PRADIP KUMAR SARMA HIS LEGAL REPRESENTATIVES Versus THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B DAS	SC, AG MR. U K DAS (R5) MS. B D SARMAH (R5) SC, SEC. EDU. SC, FINANCE
6	WP(C)/108/2024 PART-HEARD	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
7	WP(C)/1596/2018 WITH LCR	JAGOT TOSSA Versus THE MANAGEMENT OF MUTTACK TEA ESTATE AND ANR.	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. D NATH MR. D KALITA
8	WP(C)/3655/2018	CHARU TECHNOLOGY (PVT.) LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS KEWI	SC, P H E SC, A S H B

9	WP(C)/3693/2018	CENTRAL ENGINEERING INSTITUTE OF TECHNOLOGY SOCIETY AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MS N BARMAN MR. S K BHATTACHARYYA MR. B SINGHA	MR. S P DAS MR. K K PARASAR(R1) SC, LABOUR AND UNEMPLOYMENT ASSTT.S.G.I. SC, FINANCE
10	WP(C)/6958/2018	PUTUL BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MS. S BHUYAN MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM MR. V. CHOUDHURY(SC. PWD) SC, PWD
11	WP(C)/8671/2018	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MRS S B CHOUDHURY	MR. M Z AHMED GA, ASSAM MR. J HANDIQUE MR. A M DUTTA SC, REVENUE AND DISASTER MANAGEMENT DEPT SR. SC, APGCL
12	WP(C)/5267/2019	AJOY KRISHNA ROY Versus THE STATE OF ASSAM AND 5 ORS	DR. B U AHMED MR. N HAQUE MR. R K D CHOUDHURY MR K UDDIN MR. A K AZAD MS. L DEVI	GA, ASSAM MR. A PHUKAN,SC(GAD) SC, PWD SC, K A A C
13	WITH WP(C)/5842/2019	LILA DHAR SARMA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM MR. A PHUKAN,SC(GAD)
14	WP(C)/8335/2019	GULAP HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	SC, FOREST
15	WP(C)/8884/2019	M/S ASOMI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MR. A ALI, SC (R-3) SC, A S E C
16	WP(C)/9218/2019	SANDEEP HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MS. K MALAKAR MS. M BARUAH	GA, ASSAM SC, EXCISE DEPTT.
17	WP(C)/1006/2020	M/S. SUMIT KUMAR JAIN Versus UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.
18	WITH WP(C)/9061/2019	M/S. DABRIWAL ENTERPRISE Versus UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. S KATAKEY MS. S. TODI	MR. S S ROY MR. K K PARASAR MR. S BORTHAKUR ASSTT.S.G.I.
19	WP(C)/2669/2020	KAILASH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, PWD SC, K A A C
20	WP(C)/1627/2023 CAVT. NO.01422/023, WITH LCR - 4 (FOUR) FILES	SRI SANKARADEVA NETHRALAYA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S C KEYAL	GA, ASSAM MR. S DAS FOR CAVEATOR
21	WP(C)/4965/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS MR R SENSUA MR. K MOHAMMED A M AHMED	MS M HAZARIKA (R-5) GA, ASSAM MR D KHAN (R-5) SC, REVENUE
22	WITH WP(C)/5398/2023	ITC LTD Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	GA, ASSAM MR R SENSUA (r-4) MR. K MOHAMMED (r-4) A M AHMED (r-4)

23	WP(C)/6573/2023	M/S AQUA CLEAN SERVICES PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	G UDDIN (R-5) P ADHIKARI(R-5) MR A K AZAD(R-5) SC, HEALTH AND F W
24	WP(C)/6623/2023	BINOD BODO AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
25	WP(C)/4164/2024	M/S UNIQUE ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. N J GOGOI MS. S DEB	SC, IRRIGATION SC, FINANCE DEPTT.
26	WP(C)/5628/2024	SUJIT SARKAR Versus THE UNION OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	SC, FOREST MR. A K DUTTA (R-1,2(C.G.C)) DY.S.G.I.
27	WP(C)/6756/2024 FIXED	AKASHJYOTI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
28	WP(C)/106/2025	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
29	WP(C)/979/2025 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM	MR. D GOSWAMI MR N K KASHYAP MR. J KALITA	SC, PWD
30	WP(C)/1512/2025	CAPT. AMAL KISHOR KANOO Versus THE UNION OF INDIA AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN I KHATOON P SINGH	GA, ASSAM N HASAN DY.S.G.I.
31	WP(C)/1924/2025 FIXED	LAIPULI GAON PANCHAYAT SAMABAI SAMITY LIMITED AND 15 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS. L WANGSA U BHARADWAJ	GA, ASSAM MR. S S ROY (C,G.C) DY.S.G.I.
WITH I.A.(Civil)/1557/2025 in WP(C)/1924/2025		LAIPULI GAON PANCHAYAT SAMABAI SAMITY LIMITED AND 15 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS. L WANGSA U BHARADWAJ	GA, ASSAM DY.S.G.I.
32	WP(C)/2092/2025 FIXED	M/S MANAS ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MS B DAS MS. C BARMAN	GA, ASSAM
ORDERS				
33	Cont.Cas(C)/95/2019 IN WP(C) 2727/13 (D/O)	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.		DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
WITH Review.Pet./19/2020		THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
35	Cont.Cas(C)/402/2023	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS Versus RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)

36	Cont.Cas(C)/439/2024	AJITAV CHOUDHURY Versus MUKUT PHUKAN AND ANR	MR. K KAKOTI MR N PATIRI	MR. N GOSWAMI (R-1) MR D KALITA (R-2) MR. B GOSWAMI (R1) MR. D NATH (R-2) MR. P KAKATI (R-1) O ASSUMI (R-2)
37	Cont.Cas(C)/703/2024	M/S MANARANJAN BRAHMA ENTERPRISE, Versus AKASH DEEP, IAS	MR S NEOGI MR. N J KHATANIAR	MR. D SAIKIA (R1, R2) MR. S BORA (R1, R2) MR P NAYAK MR. R K MUSHAHARY (R1, R2)
38	I.A.(Civil)/1409/2025 in Cont.Cas(C)/650/2019 WITH Cont.Cas(C)/650/2019	SMTI ANJALI BASUMATARY Versus ABINASH PURUSHOTTAM JOSHI AND 5 OTHERS JAGEN BASUMATARY Versus ABINASH PURUSHOTTAM JOSHI AND 5 ORS.	MR. T DEURI MRS. R S DEURI MS A DAS MS. L WANGSA MR. T DEURI MR. K BASUMATARY	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MR A TALUKDAR
39	WP(C)/1561/2025 FIXED	MD JIYAU PASA Versus THE STATE OF ASSAM	MD S HOQUE	SC, P W D
40	WP(C)/2044/2025 FIXED	JIYAU PASA Versus THE STATE OF ASSAM AND ORS	MD S HOQUE MR. M DEKA MS B A AHMED	SC, P W D
HEARING				
41	WP(C)/2177/2021 PART-HEARD, FIXED WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021 WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4) SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
42	WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
43	WP(C)/3436/2019 WITH LCR, FIXED	ASIMAL SADAT USMANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025

14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2647/2024	SAMMI KASHYAP Versus THE STATE OF ASSAM AND 4 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM SC, APSC
2 WP(C)/1107/2025	SARAT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH T R OVUNG	SC, P AND R.D. GA, ASSAM
3 WP(C)/1722/2025	RUMI AKTARA Versus THE UNION OF INDIA AND 5 ORS.	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM DY.S.G.I.
4 WP(C)/2091/2025	RAJDIP NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM MS. A LALA	MR. S.K. TALUKDAR, SC, CO OP GA, ASSAM
5 WP(C)/2109/2025	PANKAJ BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	GA, ASSAM
6 WP(C)/2673/2025	DR HALIM REZA Versus THE STATE OF ASSAM AND 5 OTHERS	MR. J I BORBHUIYA MR. L MOHAN	SC, HEALTH
7 WP(C)/2680/2025	ABUL HUSSAIN SK Versus THE STATE OF ASSAM AND 5 ORS.	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, FINANCE SC, REVENUE
8 WP(C)/2681/2025	SRI NARISIPURAM PRATAP KRISHNA Versus THE UNION OF INDIA	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
9 WP(C)/2683/2025	NAIF ALI ALIS MUSTABA ALI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D DEKA MR. M DAS MR. A I ALI N CHAUDHURY MR A BHATRA MR A DEKA H KULI	GA, ASSAM

10	WP(C)/2687/2025	LAKHINDRA BRITIAL Versus THE STATE OF ASSAM AND ORS	MR P BHARDWAJ MS. B DEVI	SC, CO OP GA, ASSAM SC, FISHERY SC, FINANCE
11	WP(C)/2688/2025	KANAK CH MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	MR P BHARDWAJ MS. B DEVI	SC, CO OP GA, ASSAM SC, FISHERY SC, FINANCE
<u>ADMISSION</u>				
12	WP(C)/4491/2021 PART-HEARD	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
13	WP(C)/2355/2017	DIPAK CHAKRABORTY Versus THE STATE OF ASSAM and 5 ORS.	MR.B K DAS MRS M ABDULLAH P MR.H GOGOI	GA, ASSAM SC, APSC MR.P N GOSWAMI
14	WP(C)/3487/2017	ON THE DEATH OF AZIM UDDIN CHOUDHURY HIS LEGALHEIR/WIFE ANOWARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR. B AHMED MR.I H BARBHUIYA MS R RAJKHOWA MR. A K AZAD	GA, ASSAM SC, AG MR. A ROY(SC,PNRD R-1&2) MR. R K TALUKDAR (R-5)
15	WP(C)/4287/2017	MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
16	WP(C)/6067/2019	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE
17	WP(C)/889/2020 WITH WP(C) 3920/17 (D/O)	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
18	WP(C)/2259/2020	JUNUMONI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B HALDAR MR. P THAKURIA MR. S BARMAN	GA, ASSAM SC, HEALTH AND F W
19	WP(C)/4903/2021	DEEP PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC MR R M DAS, SC SOCIAL JUSTICE & EMPOWERMENT DEPTT. MR A K AHMED (r-6) MR DIGANTA BHATTA (r-6) SC, P H E
20	WP(C)/4817/2022	PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	SC, CO OP GA, ASSAM MR. S K TALUKDAR
21	WP(C)/5439/2022	BIDYADHAR CHINTEY Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
22	WP(C)/5697/2022	LABANYA BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
23	WP(C)/6204/2022	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH

24	WP(C)/3197/2023	SUDIP KR DHAR AND 13 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL
25	WP(C)/7545/2023	SMT. RITASRI BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM MR. J K GOSWAMI
26	WITH WP(C)/2300/2024	AJOY BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM MR. J K GOSWAMI
27	WP(C)/102/2024	JOYMATI CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
28	WP(C)/594/2024	NO.G/94115K EX HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
29	WITH WP(C)/7592/2023	NO. G/94193F EX HAV/GD SOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
30	WITH WP(C)/601/2024	NO.G/94167A EX HAV/GD JAI SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
31	WP(C)/1093/2024	SHAYED MASUD MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
32	WITH WP(C)/4707/2023	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
33	WITH WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
34	WITH WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
35	WITH WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
36	WITH WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
37	WITH WP(C)/1091/2024	TAHIR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
38	WP(C)/2715/2024	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR A GOHAIN	GA, ASSAM SC, FINANCE
39	WP(C)/3439/2024	BILASHI SOREN @ BILASI SOREN @ BOLACHI SOREN @ BELASHI SOREN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.

40	WP(C)/5766/2024	HIRONYA KALITA Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED (AEGCL) AND 4 ORS	MRS. R S CHOWDHURY MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, APSC MR. J K GOSWAMI SC, AEGCL
41	WP(C)/6084/2024 B/O	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL
42	WP(C)/6755/2024	SABITRI DEVI @ SABITRI NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
43	WP(C)/19/2025	RAM NARAYAN CHOUDHARY Versus THE UNION OF INDIA AND 5 ORS	MS. P BARUAH MR TAPAS DAS	DY.S.G.I.
44	WITH WP(C)/4861/2024	RANDHIR KUMAR AND ANR Versus THE UNION OF INDIA AND 5 ORS	MS. P BARUAH MR TAPAS DAS	DY.S.G.I.
45	WP(C)/58/2025	SMTI. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS	GA, ASSAM
46	WITH WP(C)/2958/2022	SMT. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM
47	WITH WP(C)/3045/2022	SURESH BAISHYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
48	WITH WP(C)/3047/2022	HARADEV DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
49	WP(C)/230/2025	NO. 9094309 EX. RECT. SRI DIBAKAR BARMAN Versus THE UNION OF INDIA AND 8 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM MR. B K SEN(R-8) MR. M SHARMA (R7-R9) MR. K K PARASAR (C.G.C.) MS. S YASMIN (R7-R9) MR A HUSSAIN(R-8) F. SHAHIN (R-8) N HASAN(R-8) DY.S.G.I. SC, CENTRAL BANK OF INDIA SC, FINANCE DEPTT.
50	WP(C)/700/2025 B/O	OMOR FARUK ALI Versus THE UNION OF INDIA AND 4 ORS.	K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	MRS S BARUAH (C.G.C.) DY.S.G.I.
51	WP(C)/1902/2025	NAVAJYOTI KURMI AND 109 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K TALUKDAR A BEGUM MRS. H THAKURIA	GA, ASSAM
52	WP(C)/2259/2025 FIXED	KHAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM GA, ASSAM MR. P. NAYAK, (R-2, 3, 4)), ADDL. AG, ASSAM SC, GMC
<u>ORDERS</u>				
53	WP(C)/4205/2020	HEMANTA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, PNRD SC, AG SC, FINANCE
54	WP(C)/5174/2020	AKTAR HUSSAIN LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM

55	WP(C)/789/2021	NILIMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
56	WP(C)/1421/2024	MANISH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, ELEM. EDU GA, ASSAM
57	WP(C)/2833/2024	NABIN CHANDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI H S BARUAH MR M BHUYAN	GA, ASSAM
58	I.A.(Civil)/3388/2024 IN WP(C) 4095/2024 (D/O), FIXED in WP(C)/4095/2024	KAMALESH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR	SC, PWD
59	WP(C)/3721/2024	SAHERA BIBI Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MR. M S ALAM	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, HEALTH
60	WP(C)/6990/2024	SAHIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, CO OP
61	WP(C)/626/2025	MANU BASUMATARY Versus THE UNION OF INDIA AND 3 ORS.	MR. S K DEORI MS. SOMILA	DY.S.G.I.
62	I.A.(Civil)/1537/2025 in WP(C)/6055/2024	SMT SABIJAN BIBI Versus THE STATE OF ASSAM AND 9 ORS	MR M A ISLAM MR J I MONDAL	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
	WITH WP(C)/6055/2024	SABIJAN BIBI Versus THE STATE OF ASSAM AND 9 ORS	MR M A ISLAM MR J I MONDAL	SC, P AND R.D. GA, ASSAM SC, AG MR M RANA(R-10) MR M.HOQUE (R-10) SC, BTC SC, FINANCE
63	I.A.(Civil)/1550/2025 IN WP(C)/6268/2017 (D/O) in WP(C)/6268/2017	RAMESH KUMAR Versus THE UNION OF INDIA and 2 ORS.	MS. K YADAV	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2852/2024	ASKAR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/1386/2025 FIXED, WITH LCR	FALATON NESSA Versus UNION OF INDIA AND 4 ORS.	MR P C DEY MR BASAB DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1941/2025	MAZIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR P BHARDWAJ MS. B DEVI MR. M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/1954/2025	MD. JALAHUDDIN ALIAS JALAUDDIN ALIAS JALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
5	WP(C)/2527/2025 BY SLIP	GOPAL MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR B BORA MR P S RAJA MR A B DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
6	WP(C)/5740/2017 BY SLIP, (LCR WITH SC,FT)	MOINUL HOQUE Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
WITH				
7	WP(C)/5746/2017	NURUL HOQUE Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/426/2018 BY SLIP, (WITH LCR, LCR IS WITH SC, FT)	ROHI DAS RAY Versus UNION OF INDIA	MR. A R SIKDAR MR. A ALI	ASSTT.S.G.I.

9	WP(C)/3059/2018 WITH LCR	SUJIT SAHA @ SUJIT CHANDRA SAHA Versus THE UNION OF INDIA AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/3127/2018 WITH LCR	JIBEN DEBNATH Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/3634/2018 WITH LCR	RUKIA @ RUKIA KHATOON Versus UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/3639/2018 WITH LCR	SABIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/3755/2018 WITH LCR	NURJAHAN BEGUM @ NOORJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR. S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/3756/2018 WITH LCR	MIRAJ ALI AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	F BEGUM MR. L MOHAN MR. R ALI MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/3757/2018 WITH LCR	SANKAR PAUL Versus THE UNION OF INDIA AND 8 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, A E C SC, F.T
16	WP(C)/3826/2018 WITH LCR	SALEHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/4028/2018 WITH LCR	FULJAN NESSA @ FULU KHATUN @ FULE KHATUN Versus THE UNION OF INDIA AND 6 ORS.	F BEGUM MR. L MOHAN MR. R ALI MR. M RAHMAN MR. S K SAIKIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/4464/2018 WITH LCR	BASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/5275/2018 WITH LCR	ASHAHAQUE ALI @ ISHAQUE ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/5284/2018 WITH LCR	MAYURI KHATUN @ MAWARI KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

21	WP(C)/5538/2018 WITH LCR	HABIBAR RAHMAN Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/5670/2018 WITH LCR	FALU BISWAS AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MS R R MUZIB MR. M KALITA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/6307/2018 WITH LCR	MOZINA KHATUN ALIAS MORZINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/6788/2018 WITH LCR	KUDDUS ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR S A BARBHUIYA MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/318/2019 WITH LCR	MIJANUR RAHMAN @ MIJANUR @ MIZANNOOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MS. S K NARGIS MS B HAZARIKA MS N DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/347/2019 WITH LCR	ON THE DEATH OF BARKAT ALI HIS LEGAL HEIRS Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/803/2019 WITH LCR	NABIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/804/2019 WITH LCR	FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/806/2019 WITH LCR	SAJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/5821/2024 B/O, WITH LCR	RAHIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, F.T
31	WP(C)/6486/2024 B/A, WITH LCR	LAL BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR G JALAN S FAZIL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/6848/2024 B/O, WITH LCR	MD. AMAR ALI @ AMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

33	WP(C)/255/2025 FIXED, WITH LCR	HAJERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MD A RAHMAN MS. A KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	WP(C)/1059/2025 FIXED	MOTIAR RAHMAN @ MOTIUR RAHMAN Versus THE UNION OF INDIA	MR. J AHMED MR A HAQUE MR Z RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

ORDERS

35	Review.Pet./15/2021 IN WP(C)/7081/2016 (D/O)	MD. SAHIDUL ISLAM @ SAHIDUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. N HASAN MR. A RAHMAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	Review.Pet./173/2022 IN WA/394/2016 (D/O), WITH LCR	KHUDEJA KHATUN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2165/2024 PART-HEARD, AS FIRST ITEM, FIXED	DR. MUKUL CHANDRA BORA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY
2	WP(C)/9441/2019	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
3	WITH WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
4	WITH WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
5	WP(C)/4830/2021	HEMONTA BORA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 10 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	SC, APDCL
6	WP(C)/7329/2021 FIXED	BINAY WARY AND 20 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, BTC SC, FINANCE
7	WITH WP(C)/504/2020	FORID ALI MOLLAH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, FINANCE
8	WP(C)/1403/2022	PROBUDH CH. HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
9	WP(C)/3013/2022 FIXED	APURBA KUMAR ADHYAPOK Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. R SHARMA	SC, AG SC, HEALTH AND F W SC, FINANCE
10	WP(C)/5935/2022	JAHANARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAJUMDAR MR N AHMED MS. S DEVI	SC, HEALTH

11	WP(C)/8284/2022	AHIDUL ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
12	WP(C)/8302/2022 FIXED	PABAN BORA Versus UNION OF INDIA AND 5 ORS	MR. M K BORAH MS. P. KASHYAP	MRS S BARUAH DY.S.G.I.
13	WP(C)/3520/2023	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM MR. T CHUTIA MR P NAYAK
14	WP(C)/3599/2023	BIJIT CHAKRAVORTY Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY MR P J DAS	GA, ASSAM SC, FINANCE DEPTT.
15	WP(C)/4585/2023	KISHOK TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, PWD SC, FINANCE
16	WP(C)/4828/2023	BANAJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, HEALTH
17	WP(C)/6075/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR. N MAZUMDER MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MR A IKBAL MD IMRAN	SC, HEALTH AND F W
18	WP(C)/7493/2023	RAJESH DEB Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY G UDDIN MR. M SARMA MR REZABUL HOQUE	SC, APDCL
19	WP(C)/707/2024	SHIKHA DAS @ SIKHA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
20	WP(C)/718/2024	UTPAL TALUKDAR Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR. R Deka S I AKAND MS G TALUKDAR	MR S CHAKRABORTY SC, ONGC
21	WP(C)/2101/2024 FIXED	KHIRA HAZARIKA AND 15 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM
22	WP(C)/2462/2024	HEMANTA SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR H K SARMA MR Z HUSSAIN MRS R DEKA MR. M HOQUE MR. H R DAS MR J LOTH	SC, HEALTH
23	WP(C)/2689/2024 FIXED	LIAKAT ALI MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, AG (A AND E) SC, SEC. EDU.
24	WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO- OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH

WITH
[I.A.\(Civil\)/3307/2024](#)
in WP(C)/2869/2024

KAUSHIK DAS
Versus
THE STATE OF ASSAM AND 12 ORS

MR. FIRUZ KHAN
MR U CHAUDHURY
MR. ABHIJIT MENA
MS D BARUAH
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

GA, ASSAM
MS. M D BORA (SC, CO-
OPERATIVE SOCIETIES)
MS. M BHATTACHARYYA
MR B CHOUDHURY
MR. D UPAMANYA (SC,
HEALTH DEPT.)
MR. C SARMA (SC, SOCIAL
JUSTICE AND
EMPOWERMENT)

SC, HEALTH

WITH
[I.A.\(Civil\)/743/2025](#)
in WP(C)/2869/2024

KAUSHIK DAS
Versus
THE STATE OF ASSAM AND ORS

MR U CHAUDHURY
MR. ABHIJIT MENA
MS D BARUAH
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

MS. M D BORA (SC, CO-
OPERATIVE SOCIETIES)
MS. M BHATTACHARYYA
MR B CHOUDHURY
MR. D UPAMANYA (SC,
HEALTH DEPT.)
MR. C SARMA (SC, SOCIAL
JUSTICE AND
EMPOWERMENT)

SC, HEALTH

WITH
[I.A.\(Civil\)/744/2025](#)
in WP(C)/2869/2024

KAUSHIK DAS
Versus
THE STATE OF ASAM AND ORS

MR U CHAUDHURY
MR. ABHIJIT MENA
MS D BARUAH
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

MS. M D BORA (SC, CO-
OPERATIVE SOCIETIES)
MS. M BHATTACHARYYA
MR B CHOUDHURY
MR. D UPAMANYA (SC,
HEALTH DEPT.)
MR. C SARMA (SC, SOCIAL
JUSTICE AND
EMPOWERMENT)

SR. GA, ASSAM
SC, HEALTH

25 **WITH**
[WP\(C\)/2321/2024](#)

KAUSHIK DAS
Versus
THE STATE OF ASSAM AND 11 ORS

MR. FIRUZ KHAN
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

GA, ASSAM
SC, SOCIAL JUSTICE AND
EMPOWERMENT
SC, HEALTH

26 [WP\(C\)/2891/2024](#)
B/O

MINTU KAKOTI
Versus
THE STATE OF ASSAM AND 3 ORS

MR. A R BHUYAN
MR N Z CHOUDHURY
MR N A MAZARBHUIYA

MS A H ATIA (r-4)
SC, SEC. EDU.

27 [WP\(C\)/3267/2024](#)

KAMALA KANTA ROY
Versus
THE STATE OF ASSAM AND 3 ORS

MS. P BHATTACHARYA
MS P SARMA

SC, PWD

28 [WP\(C\)/4166/2024](#)

ASHOK SINGH
Versus
THE UNION OF INDIA AND 3 ORS

MR. R SARMA

MRS S BARUAH (CGC)
MRS S BARUAH (CGC)
DY.S.G.I.

29 [WP\(C\)/4451/2024](#)

ARPANA SARMAH
Versus
THE ELECTION COMMISSION OF INDIA
AND 6 ORS

MR. A K BHUYAN
MS. B BHUYAN
MS. N CHOUDHURY
MR. A KHOUND
MS B BORA
MR A SHARMA
MR A TALUKDAR
MR J DAS

MS. B S GOYAL(R-7)
GA, ASSAM
MR I RAFIQUE(R-6)
MRS S A CHOUDHURY (R-
6)
MR. A J HAZARIKA
MS. N RAJMEDHI(R-7)
MS. P N SUMI(R-7)
MS A AFREEN(R-6)
MS B CHAUHAN (R-7)
SC, ECI
SC, REVENUE

30 [WP\(C\)/4778/2024](#)

RATAN MONI NATH
Versus
THE STATE OF ASSAM AND 5 ORS

MS. A HUSSAIN
MR R ISLAM
S PAUL

GA, ASSAM
MR. B CHOUDHURY
SC, SLRC
SC, DIMA HASAO

31	WITH WP(C)/4382/2024	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM
32	WP(C)/4956/2024	JAGANATH GOJIREL Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
33	WITH WP(C)/4879/2024	SAROJ UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
34	WP(C)/5623/2024	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
35	WP(C)/6650/2024 FIXED	BRINDA BARUAH @ BRINDA BARUAH DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, EDU
36	WP(C)/6779/2024 FIXED	DHULESWAR BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
37	WP(C)/228/2025	SANJEEB LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM
38	WP(C)/1061/2025	NABAJYOTI MISHRA Versus THE ASSAM STATE WARE HOUSING CORPORATION AND 3 ORS.	MR. C BHATTACHARYYA MR R DAS	SC, CO OP MR. R SEKHAR (R-1,2,3) MR. B D CHOWDHURY (R-1,2,3) SABNAM AHMED (R-1,2,3)
	WITH I.A.(Civil)/840/2025 in WP(C)/1061/2025	THE ASSAM STATE WAREHOUSING Versus NABAJYOTI MISHRA	SABNAM AHMED	MR. C BHATTACHARYYA
ORDERS				
39	Review.Pet./174/2022 IN WP(C)/2636/2020 (D/O), B/O	RAJENDRA CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	MR. B DEKA MR. P JAIN (r-7,8) MR. D DEKA (r-7,8) SC, SEC. EDU. SC, K A A C
40	I.A.(Civil)/779/2022 IN WP(C)/2870/2011 (D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU.
41	Cont.Cas(C)/737/2023	JOTIN GOGOI AND 13 ORS Versus NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (R-3) MR. P K BORAH (R-3) MR. U SARMA (R-3)
42	WITH Cont.Cas(C)/719/2023	MIRA NAZIR AND 3 ORS Versus NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR S M T CHISTIE(R-3) MR. R MAZUMDAR (R-1) MR. N J KHATANIAR (R-1) MS. N PHUKAN(R-3)
43	Cont.Cas(C)/14/2024	ALL ASSAM DIET OFFICERS ASSOCIATION Versus NARAYAN KONWAR, IAS	MR. B K GOGOI MR. N D SARMA C. DEKA	MR. R MAZUMDAR SC, EDU
44	Cont.Cas(C)/34/2024	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	MR. D SAIKIA.(R-3) MR. S BORA.(R-3)
45	Cont.Cas(C)/318/2024 FIXED	PALLABI SAIKIA Versus POMI BARUAH AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	MR. K GOGOI MR A KHANIKAR (R-2) MR S DAS
46	Cont.Cas(C)/487/2024 FIXED	SABIHA BEGUM Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN

47	WITH Cont.Cas(C)/482/2024	DULALUDDIN AHMED Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
48	Cont.Cas(C)/507/2024 B/O	JAMILA BIBI @ JAMILA BEGUM Versus AKASH DEEP, I.A.S.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	MR. D SAIKIA MS. R B BORA MR. S BORA
49	I.A.(Civil)/1443/2024 IN WP(C)/1209/2019 (D/O) in WP(C)/1209/2019	BINA PANI DAS, Versus THE STATE OF ASSAM AND 6 ORS	MR. B K BHAGAWATI	GA, ASSAM SC, AG
50	I.A.(Civil)/1991/2024 in WP(C)/2377/2024	THE HEADMASTER CUM SECRETARY Versus GAUTAM DEY AND 11 ORS	GA, ASSAM MR. A K DUTTA MR. B PURKAYASTHA J.P. BARUAH J.P. BARUAH	SC, ELEM. EDU MR A R BHUYAN GA, ASSAM MR. B ZAMAN
	WITH WP(C)/2377/2024	GAUTAM DEY AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR A R BHUYAN MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S D PURKAYASTHA(R-9,10) MS S.S.BORA(R-9,10) J.P. BARUAH(R-8)
51	WP(C)/4094/2024	MORJIYANA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, REVENUE
52	WP(C)/5590/2024	SUMOD PORBOSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	MR. J LASKAR	SC, N C HILLS
53	WP(C)/6132/2024	GITUMANI ADHIKARY Versus THE STATE OF ASSAM AND 12 ORS.	MR. P K ROYCHOUDHURY MD. A J ATIA MS A H ATIA	GA, ASSAM
54	Cont.Cas(C)/69/2025 FIXED	SMT KAMALA DEVI Versus NARAYAN KONWAR, IAS AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR S M T CHISTIE (R-3) MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
55	WITH WP(C)/3209/2022	SMT. KAMALA DEVI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
56	I.A.(Civil)/83/2025 in WP(C)/4866/2024	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS D BARUAH	SC, HIGHER EDU SC, AG (A AND E)
	WITH WP(C)/4866/2024	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS D BARUAH	SC, HIGHER EDU SC, AG (A AND E) MR. P BOIRAGI (R-4) MR. S J SARMAH(R-4)
57	Cont.Cas(C)/133/2025 FIXED	MOINUL HOQUE Versus MS. MAMATA HOJAI	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
58	I.A.(Civil)/1236/2025 in Cont.Cas(C)/207/2020	ON THE DEATH OF PETITIONER UDAY CH KALITA HIS LEGAL HEIRS JAYMATI KALITA Versus PREETOM SAIKIA	MD M S ALI	
	WITH Cont.Cas(C)/207/2020	UDAY CH. KALITA Versus PREETOM SAIKIA AND 5 ORS	MD M S ALI	MR. D SAIKIA MR. M R LASKAR MR. R MAZUMDAR (R5) MR. R MAZUMDAR (R5) MR H BEZBARUA (R5) MR B DEURI(R-5)

WITH
[I.A.\(Civil\)/1268/2025](#)
in Cont.Cas(C)/207/2020

ON THE DEATH OF PETITIONER UDAY CH MD M S ALI
KALITA HIS LEGAL HEIRS JAYMATI KALITA

Versus

PREETOM SAIKIA

SRIMANTA KALITA

Versus

THE STATE OF ASSAM AND 2 ORS.

MR S BORTHAKUR
MR. A J RAJKHOWA
MR P H KONWAR

GA, ASSAM
SC, SEC. EDU.

59 [I.A.\(Civil\)/1327/2025](#)
IN WP(C)/2195/2023 (D/O), WITH
OFFICE NOTE
in WP(C)/2195/2023

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/30/2025	SATRUGHAN MAJHI Versus THE STATE OF ASSAM	MRS. P B BORDOLOI FOR LEGAL AID	PP, ASSAM
	WITH I.A.(CrI.)/193/2025 in CRL.A(J)/30/2025	SRI SATRUGHAN MAJHI Versus THE STATE OF ASSAM	FOR LEGAL AID	PP, ASSAM
2	CRL.A(J)/49/2025	JOHN BHUYAN @ BHAIYA Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/50/2025	PREMADHAR MECH Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/52/2025	BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS P DAS	PP, ASSAM
5	CRL.A(J)/54/2025	SRI GIRISH GOGOI Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
6	CRL.A(J)/56/2025	NIM SINGH KUMAR Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA FOR LEGAL AID	PP, ASSAM
7	Crl.A./177/2025	NOOR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
	WITH I.A.(CrI.)/506/2025 in Crl.A./177/2025	NOOR ALOM Versus THE STATE OF ASSAM AND ANR.	MR Y KOTHARI	PP, ASSAM
ORDERS				
8	CRL.A(J)/22/2023 2 Y 6 M 16 D :	JAHANUDDIN SK @ ALI JIBAN @ RAJU DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM

9	CRL.A(J)/124/2023 9 Y 7 M 12 D :WITH LCR 4 FILES.	BISWAJIT KAPALI @ KUTON Versus THE STATE OF ASSAM	MS MEGHALI BARMAN (AMICUS CURIAE)	PP, ASSAM
10	Crl.A./129/2023 2 Y 3 M 19 D :WITH LCR 5 FILES. P.B-2.	JANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	MR. P BOIRAGI(R-2) MR. S J SARMAH(R-2) PP, ASSAM
11	Crl.A./180/2024 WITH I.A.(Crl.)/535/2024 in Crl.A./180/2024	MD. RAHMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
12	I.A.(Crl.)/739/2024 B/O in Crl.A./4738/2024 WITH Crl.A./4738/2024 (Filing Number)	MD.RAHMAN ALI Versus THE STATE OF ASSAM AND ANR. BICHITRA RUHI DAS Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
13	I.A.(Crl.)/991/2024 WITH LCR 5 FILES. P.B-2. FIXED. in Crl.A./343/2024 WITH Crl.A./343/2024	BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	PP, ASSAM
14	W.P.(Crl.)/13/2025	ENTAJUL ALI Versus THE STATE OF ASSAM AND 4 ORS	MR G R A MOTTAQUEE	GA, ASSAM
15	I.A.(Crl.)/507/2025 in CRL.A(J)/3622/2025 WITH CRL.A(J)/3622/2025 (Filing Number) WITH I.A.(Crl.)/3624/2025 (Filing Number)	JITEN BORPATRA GOHAIN Versus THE STATE OF ASSAM AN ANR. SRI JITEN BORPATRA GOHAIN Versus THE STATE OF ASSAM SRI JITEN BORPATRA GOHAIN Versus THE STATE OF ASSAM	MR. U CHOUDHURY FOR LEGAL AID UJJAL CHOUDHURY UJJAL CHOUDHURY	PP, ASSAM
16	I.A.(Civil)/1522/2025 in Mat.App./4259/2025 WITH Mat.App./4259/2025 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. S DUTTA MR. C SHARMA MS. A RANA MR. S DUTTA Sidhant Dutta	
HEARING				
17	CRL.A(J)/6/2018 20 Y 3 M 10 D :WITH LCR 5 FILES. P.B-2.	SIBESWAR MASLAI Versus THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)
18	CRL.A(J)/20/2020 5 Y 10 M 6 D :WITH LCR 4 FILES. P.B-2.	SURESH BARAIK Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
19	CRL.A(J)/54/2020 7 Y 5 M 4 D :WITH LCR 3 FILES. P.B-2.	NANTU NATH Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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11)	MR. S SINHA	15-05-2025	To	23-05-2025
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13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)
	WITH I.A.(Civil)/1442/2025 in Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus GOVIND MOHAN AND ANR	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA	MRS. A GAYAN
2	Cont.Cas(C)/711/2022	SUDIP KR DHAR AND 13 ORS Versus RAKESH AGARWAL, IAS AND ANR	MR D KALITA MR. U K NAIR	
3	Cont.Cas(C)/785/2022	BHOLADHAR DAS Versus PABITRA RAM KHOUND AND 4 ORS	MS B DEVI	
4	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7)
5	Cont.Cas(C)/337/2024	NITYANANDA DEBNATH Versus PARAG MONI MAHANTA AND 3 ORS.	MS D.CHAKRABARTY	MR. A JAHID(R-1,2) MR A IKBAL(R-1,2)
6	Cont.Cas(C)/474/2024 WITH WP(C)/3382/2013(D/O)	SURESH RAM Versus SAURABH SABHLOK	MR. R DE MS. D PATHAK	

7	WITH WP(C)/2047/2013	SMTI ANITA DEVI and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA	C.G.C. MR.J M A CHOUDHURY MR.K K PARASAR(R-1 to 4) ASSTT.S.G.I.
8	WITH WP(C)/3379/2013	SMTI ANITA DEVI AND 5 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.D DEVI	MR.D K SAIKIA MR.S S ROY ASSTT.S.G.I.
9	WITH WP(C)/2804/2015	RAM NARESH RAI and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	C.G.C. ASSTT.S.G.I. MR.A C KALITA
10	Cont.Cas(C)/678/2024 FIXED	RANJITA SINGHA AND 4 ORS Versus NARAYAN KONWAR, IAS AND 3 ORS.	MR J ABEDIN MR N SARMA	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2) MR. J K GOSWAMI (R-3) MR. B GOGOI (R-2) MR B DEURI (R-3) MR A CHALIHA (R-2)
11	Cont.Cas(C)/714/2024 WITH REV. PET/57/2009 (D/O)	SAMAN UDDIN LASKAR AND 4 ORS Versus ASHUTOSH AGNIHOTIRI, IAS AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	MR. B GOGOI(R-2) MR P NAYAK(R-2) MS. M D BORAH(R-3) MR A CHALIHA (R-2) MR R B GOSWAMI(R-3) R M BAROOAH
12	WITH WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
13	I.A.(Civil)/3379/2024 in WP(C)/6462/2015	ON THE DEATH OF LATE PHUL KUMAR DAS, HIS LEGAL HEIR Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR M R ADHIKARI
	WITH WP(C)/6462/2015	SRI PHUL KUMAR DAS Versus THE UNION OF INDIA and 3 ORS	MR.S BARUAH MR.R MAZUMDAR MR.H BEZBARUAH MS.D DUTTA	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
	WITH I.A.(Civil)/3380/2024 in WP(C)/6462/2015	ON THE DEATH OF LATE PHUL KUMAR DAS, HIS LEGAL HEIR Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR M R ADHIKARI
14	Review.Pet./5/2025 IN WP(C)/520/2012 (D/O)	BISWA DEV GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. N DEKA MR. M GOGOI MR. S BANIKYA	SC, PWD

15	Cont.Cas(C)/121/2025	UJJWAL KANTI PANDIT Versus SAURAV PAHARI, IAS AND 2 ORS	DR G J SHARMA	MR. S C KEYAL MS. NITUMA KAKATI KAUSHIK JAIN
16	WITH WP(C)/4885/2024	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.
17	I.A.(Civil)/738/2025 FIXED in WP(C)/5998/2024	AMAL JYOTI DEBNATH Versus THE STATE OF ASSAM AND ORS	MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, AG SC, AG SC, AGRI. DEPARTMENT SC, FINANCE SC, AAU
	WITH WP(C)/5998/2024	AMAL JYOTI DEBNATH AND 118 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE
18	I.A.(Civil)/1449/2025 in Cont.Cas(C)/661/2019	AKBOR HUSSAIN BARBHUIYA Versus SRI ANAND PRAKASH TIWARI	MR. S ROY MR. M H LASKAR	
	WITH Cont.Cas(C)/661/2019	AKBOR HUSSAIN BARBHUIYA AND 2 ORS. Versus ANAND PRAKASH TIWARI	MR. S ROY MR. M H LASKAR	
19	I.A.(Civil)/1462/2025 FIXED in WP(C)/1084/2025	DR LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH
	WITH WP(C)/1084/2025	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH
20	I.A.(Civil)/1546/2025 in Cont.Cas(C)/504/2021	R C AGASIMANI RAMANATH CHINTAMANI A Versus RAJESH KUMAR SINGH	MR. D DEKA	
	WITH Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MR. A BHATTACHARYA MR. R MAZUMDAR MS K TALUKDAR MS. K MALAKAR MR. D DEKA MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
21	WP(C)/1397/2023 B/O	DIGANTA KUMAR BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K GOSWAMI MR. A SANDILYA MR. J BARMAN MR D J BORO	SC, PWD
22	WP(C)/5668/2023 FIXED	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R-2 & R-3) SC, GAD
23	WP(C)/5779/2023 FIXED	SAMALYA LANGTHASA Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
24	WITH WP(C)/5813/2023	SMTI. SOLEY THAOSEN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, FINANCE SC, DIMA HASAO SC, PWD

25	Arb.P./51/2024	M/S UTTAR PRADESH RAJKIYA NIGAM NIRMAN LTD Versus HEAD QUARTERS, CCE (ARMY) NO 1 DINJAN	MR. S P SHARMA K AHMED	MRS. A GAYAN (C.G.C.)
26	Arb.P./52/2024	PRAVANJAN GUHA AND ANR Versus SMTI KUMKUM GUHA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR S MUKTAR
27	WP(C)/732/2024 FIXED	JESMINARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM SC, BTC
28	WP(C)/1621/2024 FIXED	PUNGKHA MUCHAHARY Versus THE UNION OF INDIA AND 2 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	DY.S.G.I.
29	WITH WP(C)/4687/2023	PUNGKHA MUCHAHARY Versus UNION OF INDIA AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. S K MEDHI DY.S.G.I.
30	WP(C)/2075/2024 B/O	TARUN DAIMARY Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG
31	WP(C)/2259/2024 B/O	MD. RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	SC, FOREST
32	WITH WP(C)/5706/2021	RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST GA, ASSAM SC, FINANCE
33	WP(C)/3941/2024 FIXED	MANASA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM MR. A DHAR(R-5) MR. A DHAR(R-5) MD F FARIDI (R-5) MD F FARIDI (R-5) SC, FINANCE DEPTT.
34	WP(C)/4216/2024	KUNWAR BAHADUR SINGH Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
35	WP(C)/5473/2024 B/O	DHIREN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MS. P BHATTACHARYA(R-6) MR. A BORUA (R-6) MR T GOGOI(R-6) SC, P H E
36	WP(C)/6320/2024	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	GA, ASSAM MR A HUSSAIN (R-6) MS M BEGUM (R-6) SC, REVENUE
37	WP(C)/346/2025 B/O	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS D BARUAH	SC, AG (A AND E) SC, IRRIGATION
38	WP(C)/808/2025	LALREMZOVI BIATE Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR U RONGPI	SC, PWD ROAD SC, AG SC, FINANCE DEPTT.
39	WP(C)/1697/2025	SARALA HAZARIKA Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE

40	WP(C)/1840/2025 FIXED	SUBHAM KUMAR SINGH Versus THE UNION OF INDIA AND 2 ORS	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT	MR. S K MEDHI (C.G.C) MR. D SAIKIA (R-2&3) MS. RUKMINI BARUA(R-2,3) A BARTHAKUR (R-2,3) DY.S.G.I. H BARUAH(R-2,3)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
41	WP(C)/1602/2019	SANDEEP KUMAR Versus UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS J SARMAH ASSTT.S.G.I.
42	WP(C)/268/2020	S/358609F WARRANT OFFICER/CIPHER MOIRUM HUSSAIN LASKAR AND 35 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA ASSTT.S.G.I.
43	WP(C)/6608/2022	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
44	WP(C)/7152/2022 FIXED	ALTAF HUSSAIN SABERI Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
45	WP(C)/7238/2022	AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
46	WP(C)/7239/2022	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
WITH				
47	WP(C)/7585/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
48	WP(C)/8392/2022	NIRMAL KUMAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. B CHAKRAVARTY DY.S.G.I.
49	WP(C)/1435/2023 FIXED	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
50	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
51	WP(C)/3781/2023 FIXED	RENU HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE DEPTT.
52	WP(C)/4876/2023	DIPESH SHARMA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MS. P CHAKRABORTY MR E AHMED MS. A DAS	G. GOSWAMI (R-4,5) MR H I CHOUDHURY (R-4,5) MR REZABUL HOQUE SC, INDUSTRIES AND COMMERCE

53	WITH WP(C)/2357/2022	DIPESH SHARMA AND ANR Versus THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. K A MAZUMDER MS. P CHAKRABORTY MR. J LASKAR MR E AHMED MS. A DAS MR R DAS MR A HAI	DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR. P D NAIR (r-3,4) MR H I CHOUDHURY (R-3,4) MR. A CHETRY MR G ALAM (r-3,4) MR. A K AZAD (R-3,4) MR. H ROHMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
54	Arb.P./7/2024	M/S KAMRUP DEVELOPERS PVT. LTD., Versus RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
55	Arb.P./16/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
56	WITH Arb.P./15/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
57	Arb.P./32/2024	SHARIF AHMED Versus GENERAL MANAGER AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMAR-1,2) SC, INDUSTRIES AND COMMERCE
58	WITH Arb.P./33/2024	BITUPAN BORA Versus STATE PROJECT DIRECTOR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
59	WITH Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
	WITH I.A.(Civil)/1545/2025 in Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR	MR S R A NASER	MR. A K SAHEWALLA
60	WITH Arb.P./35/2024	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
61	WITH Arb.P./37/2024	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
62	WP(C)/1122/2024	NO.S/355263 WARRANT OFFICER/CIPHER OM PRAKASH Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
63	WP(C)/4706/2024 FIXED	FAIZUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH S S AHMED	GA, ASSAM MS. M D BORAH MS U SHARMA SC, W M D SC, FINANCE
64	WP(C)/5122/2024	PRASANTA BORGOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	MR. N J GOGOI SC, FINANCE SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.

65	Arb.P./1/2025 B/O	SANDEEP KUMAR NAHATA Versus PRAVEEN KOTHARI	MR G N SAHEWALLA MR. O P BHATI MR T C DAS MR. P SARMA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	MR. A DHAR MD F FARIDI S KACHARI
66	WP(C)/692/2025	SANGITA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN	SC, BTC SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./168/2014	SMT. BINU KALITA and 2 ORS. Versus SMT. SABITA DEBNATH @ RUMA and ANR.	MR.A SARMA MR.H SARMA	PP, ASSAM
2	Crl.Pet./572/2014 WITH LCR 3 FILES	DR. TARUN KR. DEORI Versus SMT. PURNIMA DEORI and ANR.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.P J SAIKIA MR.R S MISHRA
3	Crl.Pet./913/2014	M/S NYIMI ENTERPRISE and ANR. Versus M/S KAMAKHYA UDYOG	MR.A M BORA MR.D GOGOI MS.C DAS MR.B KALITA	MR.M K SAH MD.S ALI
4	WITH Crl.Pet./903/2014	OLIK TARING Versus M/S KAMAKHYA UDYOG		
5	Crl.Pet./1015/2016 FIXED	HEMANTA KR. DAS and ANR. Versus STATE OF ASSAM and ANR.	MR.A BHATTACHARYYA MR.S DEY MRK TALUKDAR	MR. S CHETIA (R2) MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
6	Crl.Pet./393/2020 WITH LCR 1 FILE(SCANNED COPY), B/O	DINA NATH SAH Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
7	Crl.Rev.P./345/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	BHABEN KUMAR Versus RINTI DEKA	MR Z KAMAR MR R M DAS MR. C SHARMA MD M HOQUE	MR. Y S MANNAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MS R BEGAM
8	WITH Crl.Rev.P./167/2024	RINTI DEKA Versus MR. BHABEN KUMAR	MR. Y S MANNAN MS. B BHUYAN MS R BEGAM	
9	Crl.Pet./1312/2023	DHRUBA JYOTI KAKATI Versus RIJUMANI KAKATI	MR N AHMED MR R CHAKRAVORTY S RABHA	MR. D C KALITA MR. B K BHAGAWATI MS R JAISHI

	WITH I.A.(CrI.)/1195/2024 in CrI.Pet./1312/2023	DHRUBA JYOTI KAKATI Versus RIJUMANI KAKATI JITUMANI DAS Versus DHANJIT DAS ABDUL MATIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MR R CHAKRAVORTY S RABHA MR M AHMED MR. M HUSSAIN A. K. KANU MR. B U LASKAR MR G R A MOTTAQUEE MR H DAS MR. P GOGOI MR. A DHANUKA (FOR ALL RESPONDENTS)	MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. M KHAN (R-2) MR. A K DAS (R-2) MS. J AKTAR (R-2) PP, ASSAM MR D BARMAN (R-1 TO 6) PP, ASSAM MR. A GANGULY (FOR ALL RESPONDENTS) MR. A DHANUKA (FOR ALL RESPONDENTS)
10	Crl.Rev.P./106/2024 WITH LCR 4 FILES, FIXED			
11	Crl.Rev.P./324/2024 WITH LCR 2 FILES, FIXED			
12	Crl.Rev.P./430/2024 WITH LCR 1 FILE(SCANNED COPY)	MARSUMA BEGUM Versus ABDUL REKIB CHOUDHURY AND 6 ORS		
13	Crl.Rev.P./436/2024 WITH LCR 1 FILE(SCANNED COPY)	PRASANTA RAJKHOWA AND 4 ORS Versus BHADESHWAR DAS AND 6 ORS		
	WITH I.A.(CrI.)/1190/2024 in CrI.Rev.P./436/2024	BHADESHWAR DAS AND 6 ORS Versus PRASANTA RAJKHOWA AND 4 ORS	MR. A DHANUKA (FOR ALL RESPONDENTS)	
14	Crl.Pet./707/2024 WITH LCR 1 FILE(SCANNED COPY)	MUNIN BARMAN @ MOON BARMAN Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	B ALI SK DIKSHITA DEKA(R-2) PP, ASSAM
15	Crl.Pet./1107/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAMINUL AKTAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR J ISLAM (R-2) MR M ROHMAN(R-2) S ISLAM(R-2) PP, ASSAM
16	Crl.Pet./1302/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	TAPOBRAT CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. R ISLAM S BEGUM T TALUKDAR	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM
17	Crl.Pet./1495/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	MONESWARI BASUMARTY AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
18	Crl.Rev.P./136/2025	SHRI ELIA DAIMARI Versus THE STATE OF ASSAM	RAJU DEURI	PP, ASSAM
19	Crl.Rev.P./168/2025	BOLEN DAS Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
20	I.A.(CrI.)/406/2025 WITH LCR 3 FILES,OFFICE NOTE, FIXED in CrI.A./144/2025	RAMESH CHANDRA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. J K ROY	PP, ASSAM
	WITH Crl.A./144/2025	RAMESH CHANDRA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. J K ROY	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/140/2025 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<u>ORDERS</u>				
22	I.A.(CrI.)/598/2023 PART-HEARD, WITH LCR 3 FILES, OFFICE NOTE, FIXED in CrI.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) PP, ASSAM

	WITH Crl.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. N UDDIN MR. M ISLAM MR S H MAHMUD MR S K CHHETRY MS. D BORA MS. B CHETIA L PARBIN	MR SARFRAZ NAWAZ, (AMICUS CURIAE, R2) PP, ASSAM
23	Crl.A./209/2012 WITH LCR 5 FILES	THE STATE OF ASSAM, Versus SADANANDA HAZARIKA and ORS,	PP, ASSAM	MR H R A CHOUDHURY (R2) MR.S C BISWAS MR.B CHOWDHURY MR.S U AHMED MR. A AHMED (R2) MRS. S ISLAM (R2) MRD A RAHIM MR.S D CHOUDHURY
24	Crl.Pet./839/2014	PRABIR SINGHANIA Versus THE STATE OF ASSAM and ANR	MR.A GANGULY	PP, ASSAM
25	Crl.Pet./398/2015 WITH LCR 1 FILE	KAMAL UPADHAYA @ KESHAB UPADHAYA and ANR Versus THE STATE OF ASSAM AND ANR	MR.B CHAKRAVARTY MR.U DAS MR.K DHAR MS.S SARMA	PP, ASSAM
26	Crl.A./407/2019 WITH LCR 2 FILES, OFFICE NOTE,	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. D KAKOTI MS M LAHAN	MR. R DUBEY(R-2) MS. A B KAYASTHA(R-2) MR. A N I HUSSAIN (R-2) MS N B KAYASTHA(R-2) PP, ASSAM
	WITH Crl.L.P./99/2018 in Crl.A./407/2019	M/S GUPTA HARDWARE PVT. LTD. Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MS. P BURAGOHAIN MR. D KAKOTI	PP, ASSAM
27	Crl.Pet./297/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	DR. GULAP SARMA BORUAH Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
28	I.A.(Crl.)/683/2022 WITH LCR 5 FILES, FIXED in Crl.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
	WITH Crl.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
29	Crl.A./294/2023 WITH LCR 6 FILES	SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS. S NAZNEEN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. K M HASSAN MR. SURAJIT DAS SAMIM RAHMAN	PP, ASSAM
30	WITH Crl.A./221/2023 <u>2 Y 0 M 2 D :</u>	PRAFULLA RABHA Versus STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
	WITH I.A.(Crl.)/522/2023 in Crl.A./221/2023	PRAFULLA RABHA Versus STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
31	WITH Crl.A./261/2023 <u>2 Y 0 M 4 D :</u>	UTPAL RAY @ UTPAL CH RAY @ NAMAL RAY Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MR. A. ALI	PP, ASSAM
32	I.A.(Crl.)/1197/2023 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./456/2023	UJJAL GHOSH Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM

	WITH Crl.A./456/2023	UJJAL GHOSH Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
33	Crl.Pet./161/2024 B/O	PANKAJ KUMAR TALUKDAR Versus THE STATE OF ASSAM AND ANR	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
34	Crl.A./337/2024 WITH OFFICE NOTE	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/982/2024 in Crl.A./337/2024	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
35	I.A.(Crl.)/702/2024 in Crl.Rev.P./6779/2024	BABIBUL ISLAM @ BABIDUL ISLAM Versus ALIA KHATUN	MR. A ROSHID MS. T BEGUM	MR. R ALI MR. H A AHMED MR. NIMISH MAHAJAN, AMICUS CURIAE
	WITH Crl.Rev.P./6779/2024 (Filing Number)	BABIBUL ISLAM @ BABIDUL ISLAM Versus ALIA KHATUN	MR. A ROSHID	
36	I.A.(Crl.)/937/2024 WITH LCR 2 FILES in Crl.A./8542/2024	NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR	MS. S KATAKEY	PP, ASSAM
	WITH Crl.A./8542/2024 (Filing Number)	NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR E	MS. S KATAKEY	
37	I.A.(Crl.)/994/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED in Crl.A./346/2024	BISHNU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH Crl.A./346/2024	BISHNU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
38	I.A.(Crl.)/1108/2024 WITH LCR 6 FILES, FIXED in Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
	WITH Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. M A SHEIKH K U AHMED MR. A AHMED MS F INTAZ MS C MEDHI MR. I U CHOWDHURY MR. W A SHEIKH MR. SAYED SALIM AHMED	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
39	Crl.Pet./1270/2024 FIXED	JANAK BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
40	Crl.Pet./1360/2024 B/O	DHYANJEET DUTTA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM

41	Crl.Pet./1504/2024	JAYDEB ROY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	MR. M HUSSAIN (R-2) MR. R I MONDAL (R-2) MR. A.K. MOLLAH (R-2) PP, ASSAM
42	Crl.Pet./5/2025	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
43	Crl.A./76/2025 WITH LCR 4 FILES	SRI MHANGCHONBUL CHORAI, Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA MS R MEDHI S BARBHUYAN	MR. M SARMA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/205/2025 in Crl.A./76/2025	SRI MHANGCHONBUL CHORAI, Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MS R MEDHI S BARBHUYAN	PP, ASSAM
44	I.A.(Crl.)/236/2025 WITH OFFICE NOTE in Crl.A./85/2025	RABIN KUMAR CHAKRAVARTY Versus THE STATE OF ASSAM	MS S CHAKRABORTY MD. MEHDI HASSAN MS S Z HAYAT ABU AKRAM	PP, ASSAM
	WITH Crl.A./85/2025	RABIN KUMAR CHAKRAVARTY Versus THE STATE OF ASSAM	MS S CHAKRABORTY MD. MEHDI HASSAN MS S Z HAYAT ABU AKRAM	MR. S K BHATTACHARYYA (R-2) PP, ASSAM
45	I.A.(Crl.)/398/2025 WITH OFFICE NOTE, FIXED in Crl.A./143/2025	NIZAMUDDIN BHUYAN Versus THE STATE OF ASSAM	MR. N I KHAN	PP, ASSAM
	WITH Crl.A./143/2025	NIZAMUDDIN BHUYAN Versus THE STATE OF ASSAM	MR Z KAMAR MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
HEARING				
46	Crl.Pet./201/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRITAM SAWASHI Versus PRIYANKA GORAIT AND ANR	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 CRP/65/2025	AZIZUR RAHMAN AND ANR Versus SHABU SK @ SABOR ALI AND 14 ORS.	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED	
<u>ADMISSION</u>			
2 WP(C)/4573/2017 PART-HEARD, FIXED	ANAMIKA DEKA Versus GAUHATI UNIVERSITY and 3 ORS.	MR.U K NAIR MS U DAS MR.N DEKA MR.M S SARMA MR. M P SARMA MR A CHAKRABORTY	MR.R THAKURIAR-4 SC, G U MR.L P SHARMA(R-4)
3 WP(C)/1990/2021 PART-HEARD, FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
4 WP(C)/2616/2022 PART-HEARD, FIXED	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.
5 WP(C)/794/2023 PART-HEARD, FIXED	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
6 WP(C)/6753/2023 PART-HEARD	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
7 WP(C)/7318/2023 PART-HEARD, FIXED	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
8 WP(C)/1418/2024 FIXED	NIZARA THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)

BAIL HEARING

9	AB/477/2025 (FOR WITHDRAWAL)	SRI GANGA DAS Versus THE STATE OF ASSAM AND ANR <u>FOR HEARING U/O XLI RULE II C.P.C.</u>	MR. L R MAZUMDER MR. A ISLAM	MR. S BISWAS, legal aid counsel(R-2) PP, ASSAM
10	RSA/53/2025 FIXED WITH I.A.(Civil)/1396/2025 in RSA/53/2025	NARAYAN DEKA Versus SANGEETA GOGOI AND ANR NARAYAN DEKA Versus SANGEETA GOGOI AND ANR	MR. S DUTTA MR J H SAIKIA MR. S DUTTA MR J H SAIKIA	
11	RSA/54/2025 FIXED WITH I.A.(Civil)/1398/2025 in RSA/54/2025	NARAYAN DEKA Versus SANGEETA GOGOI ANR NARAYAN DEKA Versus SANGEETA GOGOI AND ANR	MR S DUTTA MR J H SAIKIA MR. S DUTTA MR J H SAIKIA	
12	RSA/65/2025	GURUMUKH SINGH AND 5 ORS Versus MOHAN SINGH AND 3 ORS	MR A ISLAM MR A SHARMA MR M RANA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA
<u>ORDERS</u>				
13	MC/539/2015 in RSA SL. NO. 239584	MD. TARA MIA Versus THE DEPUTY COMMISSIONER and 13 ORS,	MR.J AHMED MR A N AHMED MS.S KALITA	GA, ASSAM MR.M U MAHMUD (R4, R5, R7, R9) MR A GONI (R4, R5, R7, R9) MR.M DAS (R4, R5, R7) MR.M ALI R-4,5and7 MR.M R Z CHOUDHURY(R- 4,5&7) MRS. M SAIKIA (R9)
14	MC/1402/2015 in RSA SL. NO. 242165/2014	JOGESWAR SAIKIA Versus JOYANTA PATHAK	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	
15	I.A./221/2016 in RSA/261978/2015 WITH RSA/261978/2015 (Filing Number)	TANKA PRASAD KACHARI and ANR, Versus SMT. INDIRA KACHARI and ANR, SRI TANKA PRASAD KACHARI and ANR Versus SMT INDIRA KACHARI and ANR	MR.M DAS MR.B D DEKA	
16	I.A.(Civil)/75/2019 WITH LCR, FIXED in RSA/138/2005 WITH RSA/138/2005 WITH I.A.(Civil)/76/2019 in RSA/138/2005 WITH I.A.(Civil)/77/2019 in RSA/138/2005	FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID SARKAR, HIS LEGAL HEIRS REPRESENTING AND 2 ORS. FOIZIA BEGUM Versus ABDUL HAMID SARKAR AND ORS FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID, HIS LEGAL HEIRS REPRESENTING AND 2 ORS. FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID SARKAR ,HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR G P BHOWMIK MRG P BHOWMIK MS.J PURKAYASTHA MR.K ANAM MR G P BHOWMIK MR G P BHOWMIK	MR A D CHOUDHURY MR.H SARMA MS. M BHARALI MR A D CHOUDHURY MR A D CHOUDHURY

17	I.A.(Civil)/297/2023 FIXED in CRP/5154/2022 WITH CRP/5154/2022 (Filing Number) WITH I.A.(Civil)/1405/2022 WITH I.A.(Civil)/296/2023 WITH I.A.(Civil)/298/2023	SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA BIBHA RANI SINGHA AND 2 ORS Versus TIKENDRA CHANDRA SINGHA (F) SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus TIKENDRA CHANDRA SINGHA SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA	MR SISHIR DUTTA MR. SIDHANT DUTTA MR. S DUTTA MS S MOCHAHARI MR SISHIR DUTTA MRS. M BARMAN MR. SIDHANT DUTTA MR SISHIR DUTTA MR. SIDHANT DUTTA MR SISHIR DUTTA MR. SIDHANT DUTTA	
18	I.A.(Civil)/2222/2023 WITH LCR, FIXED in MACApp./258/2018 WITH MACApp./258/2018 WITH MACApp./291/2018	SMTI ARUNIMA CHANGMAI GOGOI AND 2 ORS Versus THE DIVISIONAL MANAGER, SMTI ARUNIMA CHANGMAI GOGOI Versus THE DIVISIONAL MANAGER,	MR. B CHETRI MR A PEGU MR. K K PARASAR MR. B CHETRI MR A PEGU MR. B CHETRI MR. K K PARASAR	MS. D D BARMAN MR. A DUTTA MRS. D DAS BARMAN (r-1) MS. P CHUTIA (r-1) MRS. P M DUTTA
19	MACApp./291/2018 WITH LCR	SMTI REKHA BORUAH GOGOI Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD	MR A PEGU MR. B CHETRI MR. K K PARASAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
20	RSA/77/2024 WITH LCR	RAMENDRA NATH AND 4 ORS Versus PROMIT NATH AND 5 ORS	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. A H M R CHOUDHURY(R-1,2,3,6) MR N RAHMAN(R-1,2,3,6)
21	FAO/80/2024 WITH LCR	MOSLEM UDDIN Versus BEGUM JAHANARA ABEDIN AND ANR	MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A.I. AHMED(R-1,2) MS B DEVI (R-1,2) MR P SAH(R-1,2) MR A I AHMED(R-1,2)
22	MC/90/2024 in MACApp./253/2020 (D/O) in MACApp./253/2020 WITH I.A.(Civil)/4076/2024	M/S HDFC ERGO GEN. INS. CO. LTD., Versus NITAI BHOWMICK AND ANR M/S HDFC ERGO GEN. INS. CO. LTD., Versus NITAI BHOWMICK AND 2 ORS	MR. K K BHATTA MR. K K BHATTA	DR R SARMA DR R SARMA
23	I.A.(Civil)/220/2024 WITH LCR in RSA/130/2012 WITH RSA/130/2012 WITH I.A.(Civil)/199/2024 in RSA/130/2012	ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA MD. ABDUL MALIK and 2 ORS. Versus ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA,	MR. M H RAJBARBHUIYAN MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI MD.M H RAJBARBHUIYAN	MR J DAS MR J DAS

	WITH I.A.(Civil)/221/2024 in RSA/130/2012	ON THE DEATH OF ABDUL MALIK, Versus ON THE DEATH OF MD. LEDAI MIA	MD.M H RAJBARBHUIYAN	MR J DAS
24	I.A.(Civil)/2444/2024 WITH LCR in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	WITH RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1) MR. S R RABHA (R-2,4) P HAZARIKA(R-2,4)
	WITH I.A.(Civil)/2963/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
25	I.A.(Civil)/2464/2024 in RSA/111/2008 (D/O) in RSA/111/2008	HABIBUR RAHMAN AND ORS Versus ON THE DEATH OF HUSSAIN ALI MUNSHI(ORIGINAL PLAINTIFF),HIS LEGAL HEIRS	MR. C BORUAH	
	WITH MC/52/2024	HABIBUR RAHMAN AND 4 ORS Versus ON THE DEATH OF HUSSAIN ALI MUNSHI(ORIGINAL PLAINTIFF),HIS LEGAL HEIRS	MR. C BORUAH	
26	I.A.(Civil)/2488/2024 in MACApp./8609/2024	NEW INDIA ASSURANCE COMPANY LTD Versus RIJUWANA SULTANA @ REZUWANA SULTANA AND ANR A	MS S MOCHAHARI MR. S DUTTA	MR. M TALUKDAR (R-1)
	WITH MACApp./8609/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus RIJUWANA SULTANA @ REZUWANA SULTANA AND ANR A	MR. S DUTTA	
27	I.A.(Civil)/2634/2024 in MACApp./6868/2024	UNITED INDIA INSURANCE COMPANY LTD Versus MANIKA SAIKIA AND 6 ORS	MRS L SHARMA MR. K K BHATTA	MR G BOKALIAL(R- 1 TO 5) MS. S E AHMED (R- 1 TO 5) M AHMED(R- 1 TO 5)
	WITH MACApp./6868/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MANIKA SAIKIA AND 6 ORS F	MR. K K BHATTA	
28	I.A.(Civil)/2822/2024 in MC/38/2023 CRP 349/2014(D/O)	GAURI SHANKAR SHARMA Versus ROOP CHAND KUCHERIA	MR. B J MUKHERJEE MR. H BURAGOHAIN	MR. R C SANCHETI
	WITH MC/67/2024	GAURI SHANKAR SHARMA Versus ROOP CHAND KUCHERIA AND 9 ORS	MR. B J MUKHERJEE MR. H BURAGOHAIN	
29	I.A.(Civil)/2996/2024 WITH LCR in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	MS P BORUAH
	WITH RSA/260/2016	SHRI SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR.B D DAS MR. D NATH MS.S G BARUAH	MR.B K JAINR-1 MR.S ISLAM(R-13) MS.M DASGUPTA(R-1) MS.M KONCH(R-13)
	WITH I.A.(Civil)/1185/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR B K JAIN

	WITH I.A.(Civil)/1186/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGOHAIN	MR. B K JAIN
	WITH I.A.(Civil)/1187/2024 in RSA/260/2016	ON THE DEATH OF SHRI SUREN GOGOI HIS LEGAL HEIRS MOMI GOGOI AND 6 ORS Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGOHAIN	MR. B K JAIN
	WITH I.A.(Civil)/2997/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	
	WITH I.A.(Civil)/2998/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF SUBAL HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	MS P BORUAH
	WITH I.A.(Civil)/2999/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF SUBAL HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	
	WITH I.A.(Civil)/3000/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS AND ANR	MS. S G BARUAH	
30	I.A.(Civil)/3197/2024 WITH LCR in RSA/29/2020	UTTAM SAHA Versus SRI GAURANGA SAHA AND ORS.	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	WITH RSA/29/2020	UTTAM SAHA Versus SRI GAURANGA SAHA AND 50 ORS.	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
31	I.A.(Civil)/492/2025 WITH LCR in RSA/65/2009 WITH RSA/65/2009	SRI GOBINDA DEY Versus ON THE DEATH OF BHUPEN KALITA SRI GOBINDA DEY Versus PRADIP KALITA and ORS	MR. K K DEY MRG P BHOWMIK MR. K K DEY MR.R HAZARIKA MR V K BAROOAH MR.B K GOSWAMI	MS. L TALUKDAR MR.L TALUKDAR MR.G DAS MR.A GAFFAR
	WITH MC/932/2009 in RSA/65/2009	SRI GOBINDA DEY Versus PRADIP KALITA and ORS	MRG P BHOWMIK MR.R HAZARIKA MR.B K GOSWAMI	MR.L TALUKDAR MR.G DAS MR.A GAFFAR
	WITH I.A.(Civil)/498/2025 in RSA/65/2009	SRI GOBINDA DEY Versus ON THE DEATH OF BHUPEN KALITA	MR. K K DEY	MS. L TALUKDAR
	WITH I.A.(Civil)/499/2025 in RSA/65/2009	SRI GOBINDA DEY Versus ON THE DEATH OF BHASKAR KALITA	MR. K K DEY	MS. L TALUKDAR
32	I.A.(Civil)/513/2025 in RSA/15/2025	FATIK ALI AND 2 ORS Versus GAHER ALI	MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR	

	WITH RSA/15/2025	FATIK ALI AND 2 ORS Versus GAHER ALI	MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR	MR. P P DAS MR. SURAJIT DAS
33	I.A.(Civil)/1072/2025 WITH LCR in RSA/90/2017 WITH RSA/90/2017	DIPAK DUTTA Versus SMTI. MALATI BALA GOGOI AND 2 ORS	MR Z MUKIT	MR. R DUBEY
		SRI DIPAK DUTTA Versus SMTI MALATI BALA GOGOI and 2 ORS	MR.Z MUKIT MR.A SATTAR MR.H K BARUAH	MR.R J BORDOLOI(R- 1-3) MR. R DUBEY(R-1,3) MR.A BURAGOHAIN(R- 1-3) MS. A B KAYASTHA (R-1,3) MR.R ALIR- 1-3 MR. A N I HUSSAIN(R-1,3)
34	WITH RSA/91/2017	SMTI BINA DUTTA Versus SMTI MALATI BALA GOGOI and 2 ORS	MR.Z MUKIT MR.A SATTAR MR.H K BARUAH	MR.R J BORDOLOI(R- 1-3) MR. R DUBEY MR.A BURAGOHAINR- 1-3 MS. A B KAYASTHA(R- 1-3) MR.R ALI(R- 1-3) MR. A N I HUSSAIN(R- 1-3)
	WITH I.A.(Civil)/3019/2017 in RSA/91/2017	SMTI BINA DUTTA Versus SMTI MALATI BALA GOGOI and 2 ORS	MR.Z MUKIT MR.A SATTAR	MR.R J BORDOLOI MR.R ALI
	WITH I.A.(Civil)/933/2025 in RSA/91/2017	BINA DUTTA Versus MALATI BALA GOGOI AND 4 ORS.	MR Z MUKIT	MR. R DUBEY
35	I.A.(Civil)/1121/2025 in MACApp./46/2025	NIKHIL SINGHA ALIAS NIKHIL SINGH Versus UNITED INDIA INSURANCE CO LTD	MR. M TALUKDAR	MR. P J BARMAN
	WITH MACApp./46/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus NIKHIL SINGHA @ NIKHIL SINGH	MR. P J BARMAN MS R TADO	MR. M TALUKDAR MR B CHANDA (R4)
36	I.A.(Civil)/1499/2025 in RSA/14/2010 (D/O) in RSA/14/2010	SRI JOGENDRA CHANDRA PAL Versus ON THE DEATH OF SOLE RESPONDENT PRAMESH CHANDRA DAS, HIS LEGAL HEIR SRI PRANSENJIT DAS ALIAS BAPPI	MR. S SARMA MR S K DEKA ARUNABH SARMA MR. C TALUKDAR	
	WITH MC/19/2025	JOGENDRA CHANDRA PAL Versus ON THE DEATH OF SOLE RESPONDENT PRAMESH CHANDRA DAS, HIS LEGAL HEIR SRI PRANSENJIT DAS ALIAS BAPPI	MR. S SARMA MR S K DEKA ARUNABH SARMA MR. C TALUKDAR	
37	I.A.(Civil)/1529/2025 in WP(C)/1188/2025 (D/O) in WP(C)/1188/2025	ABINASH DAS Versus THE SECRETARY	MR P BHARDWAJ MR M SARMA MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	MR. K. P. PATHAK, SC, A I C T E, (R-4) MR. K P PATHAK SC. EDU. SC, U G C
38	I.A.(Civil)/1534/2025 IN CRP/261/2016 (D/O) in CRP/261/2016	ON THE DEATH OF CHANDAN BARAN GHOSH HIS LEGAL HEIRS ANIMA GHOSH Versus SHIBANI DASGUPTA	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR MS T J SAHEWALLA	
	WITH MC/20/2025	ON THE DEATH OF CHANDAN BARAN GHOSH HIS LEGAL HEIRS ANIMA GHOSH Versus SHIBANI DASGUPTA	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR MS T J SAHEWALLA	

HEARING

39	CRP/420/2010 WITH LCR, FIXED	AMARAWATI TEA COMPANY LIMITED Versus AGARWAL TEA COMPANY and ORS.	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.U BHATTACHARYA(R- 3,5&6) MR.D C C PHUKAN(R- 3,5&6)
	WITH MC/661/2012 in CRP/420/2010	AGARWAL TEA COMPANY Versus AMARAWATI TEA COMPANY and 8 ORS	MR.K AGARWAL MR.N DEKA MR.M CHETIA MS.P NEOG MRS.P DUTTA	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
40	MACApp./331/2022 WITH LCR, FIXED	CHANDRA KANTA KURMI, Versus TANA HALI TARA and 3 ORS,	MR. P SUNDI	MR SISHIR DUTTA MR.B D GOSWAMI MS M BORCHETIYA MS.P BORAH MR. S BISWAKARMA MR. S DUTTA MS G DAS MS. A LONGSU MR T DAS MR.S BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/260/2014 PART-HEARD, WITH LCR, FIXED	RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/2034/2020 in RSA/260/2014	RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	
2	RSA/43/2015 WITH LCR	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/1297/2020 in RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	
MOTION				
3	Tr.P.(C)/21/2025 FIXED	SMTI NIYATI DAS Versus SUBHABRATA DAS	MR. R SARMA MR. R K JAIN	
4	CRP(IO)/172/2025 FIXED	M/S SELECTION SHOES AND ANR Versus M/S A.P. TRADES AND COMMERCE AND 2 ORS.	MR. M DUTTA S DAS	

ADMISSION

5	CRP/165/2019 WITH LCR	KALPANA ROY Versus LALIT MOHAN NATH	MR U DAS MR. S SAIKIA MS S BORO MS S PARVEEN	MR. D NANDI MS P SARMAH
6	CRP(IO)/141/2022	SMTI BASANTI CHAUHAN AND 4 ORS Versus TAPESWAR SAHARIA AND 9 ORS	MR. A K SAHU MR. S SAHU	GA, ASSAM MRS R DEKA MR S M BARUAH SC, BTC SC, FINANCE
7	Mat.App./35/2024	XXXXXXX Versus XXXXXXX	MR. R BARUAH	
8	CRP(IO)/49/2024 FIXED	KAMAL TIBREWALA Versus KRISHNA KUMAR AGARWAL	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MR. S K SINGH MR. A GANGULY MR. A DHANUKA
9	CRP/131/2024 WITH I.A.(Civil)/3714/2024 in CRP/131/2024	SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHAN MR B D DAS	
10	CRP(IO)/504/2024 WITH LCR, FIXED	MD. ABDUL AZIZ Versus MD. MATIUR RAHMAN AND 2 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR C GOGOI (R-1,2,3) MS. S NATH(R-1,2,3) MR. D MAZUMDAR(R-1,2,3)
<u>ORDERS</u>				
11	MACApp./110/2014 WITH LCR	BHABEN SWARGIARY @ CRITICAL Versus BULEN BANIA and 2 ORS.	MR.J TALUKDAR MR. K K DUTTA MR.M PATHAK MS N J DAS MS.D R DEKA	MR.R GOSWAMI(R-3) MRA K AHMED MS.M SAIKIA(R-3) MR.H MAHANTA MR.J ALAM
12	MACApp./270/2015 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SMTI ZAHERA BIBI and ANR,	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. A R AGARWALA
13	MACApp./364/2016 WITH LCR	MD NURJUL ISLAM Versus SRI MINARAM GOWALLA and 5 ORS	MR.P SUNDI	MR S DUTTA MS. M CHOUDHURY MS C BORAH
14	MACApp./3/2017 WITH MACApp./3/2014 & MACApp./266/2010 (BOTH ARE D/O), WITH LCR	ORIENTAL INSURANCE CO LTD Versus RIMALA MEDHI and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S K SAHARIA MR.A D CHOUDHURY MR D C NATH MR. S DEKA MR.D CHOUDHURY
15	I.A.(Civil)/3440/2018 in MACApp./284/2013 (D/O) in MACApp./284/2013	MRS. BUNU SHYAM Versus UNITED INDIA INSURANCE CO. LTD.	MR S M T CHISTIE MR. S BORA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
16	I.A.(Civil)/3506/2018 in MACApp./876/2018 WITH MACApp./876/2018 WITH I.A.(Civil)/3507/2018 in MACApp./876/2018 WITH I.A.(Civil)/3508/2018 in MACApp./876/2018	MUSTT. RABIJAN BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD. MUSTT. RABIJAN BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD. MUSTT. RABIJAN BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. K K DUTTA MR. B GOGOI MR P NAYAK MR. K K DUTTA MR. B GOGOI MR P NAYAK MR. K K DUTTA MR. B GOGOI MR P NAYAK	MR. B CHOUDHURY (R3) MR. R K BHATRA (R1) MS P HUJURI (R1) MR H BHAGAWATI (R1)

17	RSA/60/2019 WITH LCR	ON THE DEATH OF APPELLANT NO. 1 HER LEGAL HEIRS AND 12 ORS Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH
18	MACApp./325/2019 WITH LCR	SMTI. TANUJA DAS Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. AND 7 ORS	MR D K KALITA MR. K K PARASAR MR. J D ROY	MR SISHIR DUTTA MR. M R KHANDAKAR MS M BORCHETIYA MR. S DUTTA
19	I.A.(Civil)/1808/2019 WITH LCR in MACApp./92/2017	THE NEW INDIA ASSURANCE COMPANY LTD Versus RUKSANA KHATUN @ LADLY KHATUN AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. S SAHU
	WITH MACApp./92/2017	RUKSANA KHATUN @ LADLY KHATUN Versus MD HATEM ALI and 2 ORS	MR.S SAHU	MR. R GOSWAMI MS. M SAIKIA MR.A DUTTAR-3 MS. P BORTHAKUR MRS.P M DUTTA(R-3)
20	WITH MACApp./101/2017	RUKSANA KHATUN @ LADLY KHATUN Versus MD HATEM ALI and 2 ORS	MR.S SAHU	MR. R GOSWAMI MS. M SAIKIA MR.A DUTTAR- 3 MS. P BORTHAKUR MRS.P M DUTTA(R- 3)
	WITH CO/15767/2018 (Filing Number) in MACApp./101/2017	THE NEW INDIA ASSURANCE COMPANY LTD Versus RUKSANA KHATUN @ LADLY KHATUN AND 2 ORS		
	WITH I.A.(Civil)/1762/2019 in MACApp./101/2017	THE NEW INDIA ASSURANCE COMPANY LTD., Versus RUKSANA KHATUN @ LADLY KHATUN AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. S SAHU
21	MACApp./78/2020 WITH LCR	ASGARI BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. S BANIK A N HUSSAIN MS S BORA	MR. R C PAUL (r-3)
22	CRP/188/2023 WITH LCR, FIXED	ANGURA BEGUM @ ANGURA BEWA AND 4 ORS. Versus ON THE DEATH OF MD. ABDUL WAHAB HIS LEGAL HEIRS MOJIDA BEGUM AND ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	MR. B D DEKA(R-2) MR. M DAS(R-2) N CHAUDHURY(R-2) MR A BHATRA(R-2) MR A DEKA(R-2)
23	MFA/18/2024 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SHARIFUL ISLAM AND ANR. E	MS. R D MOZUMDAR	MR. T BAIDYA MR V K BAROOAH (R-1)
24	Mat.App./47/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA MR T GOGOI	MR A SHARMA
	WITH I.A.(Civil)/3734/2024 in Mat.App./47/2024	XXXXXXX Versus XXXXXXX	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA MR T GOGOI	
25	MFA/62/2024 WITH LCR	SHIVDHARI YADAV @ SHIVDHARI RAY Versus LAXMI DEVI RAY AND ANR. E	MR. R K JAIN TULIKA BORAH MS. J BASUMATARY	
26	WITH MFA/63/2024	REKHA DEVI @ REKHA KUMARI Versus LAXMI DEVI RAY AND ANR F	MR. R K JAIN TULIKA BORAH	

27	WITH MFA/64/2024	MUNNI SAHA@ MUNNI DEVI Versus LAXMI DEVI RAY AND ANR H	MR. R K JAIN TULIKA BORAH	
28	CRP/91/2024	SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL	MS A HUSSAIN MR. A K RAY MR. I GOGOI MR. M I HUDA M PATHAK MISS T DAS S AHMED	
29	WITH I.A.(Civil)/3615/2024 in CRP/91/2024	SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL, ON THE DEATH OF MAJHI BHENGA HIS LEGAL HEIRS, SMTI. CHINI BHENGRA AND ORS Versus JITEN BHENGRA AND 2 ORS	MS A HUSSAIN S AHMED MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
30	CRP/123/2024 WITH LCR	TANUJA CHETIA AND ANR Versus AJITA GOHAIN AND ANR	DR P C MAZUMDAR MR T MAZUMDAR	MR. P S DEKA (R-1,2) MR N BARMAN(R-1,2) MR B S DEKA(R-1,2)
31	CRP(IO)/279/2024	MD. RANTU ALI Versus MD. SAYED ALI AND 4 ORS	MR. SK S N MOHAMMAD MR. A K PURKAYASTHA MR. SK N MOHAMMAD MR. S SHARMA MR A IKBAL B RONGHANGPI	
32	I.A.(Civil)/13/2025 WITH LCR, FIXED in RSA/182/2024	ISLAM ALI Versus DIPU SARMA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
33	WITH RSA/182/2024	ISLAM ALI Versus DIPU SARMA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR. A CHOUDHURY MR. R SARMA MR D HAZARIKA SC, GMC
34	FAO/18/2025	PRAFULLA NATH Versus JITUMONI NATH	MR. U DUTTA MR. A B T HAQUE	
35	CRP(IO)/50/2025	ZIAUR RAHMAN BARBHUIYA AND ANR Versus JOYNAL ABEDIN BARBHUIYA AND 12 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	MR M J QUADIR (R- 1,2,3,4,5) MR. A K HANNAN (R- 1,2,3,4,5)
36	I.A.(Civil)/815/2025 in CRP/40/2024 (D/O) in CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR H K SARMA
36	I.A.(Civil)/1229/2025 in MACApp./86/2025	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMT HAMIDA SIKDAR AND 7 OTHERS	MR T KALITA MR. A KAKATI	MR. A T SARKAR
	WITH MACApp./86/2025	THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus HAMIDA SIKDAR AND 7 ORS	MR T KALITA MR. A KAKATI	MR A HUSSAIN(R-1,2,3) AMINUR RAHMAN(R-1,2,3)

HEARING

37	MACApp./2/2013 WITH LCR, FIXED	KUMARI CHINU LODH Versus DEPUTY SECRETARY and 2 ORS,	MR.D K KALITA MR.S BHATTACHARJEE	MR SISHIR DUTTA(R-3) MS. M CHOUDHURY(R-3) MS.R RONGMAI MR.R DEV MR.A K DAS MR.A DUTTA MS. J BORO (R-3) MS M DAS(R-3) MR.R K DEY
38	MFA/107/2013 WITH LCR, FIXED	M/S MANDAL and CO Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR. DIVYANSH RATHI	MR.A BARKAKATI SC, NF RLY
39	MACApp./294/2021 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI PRAMOD CH. KALITA @ PRAMOD KALITA AND 2 ORS (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S DAS MR. J KALITA (R-1) MR. N BORUAH MR. M RAHMAN
40	CRP(IO)/291/2022 (AT 2:00 PM), FIXED, WITH LCR	MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)
	WITH I.A.(Civil)/936/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA Versus MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
	WITH I.A.(Civil)/1001/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA, Versus MAGHI RAM DAS,AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
STAY MATTERS				
41	Tr.P.(C)./24/2020	SMTI. SANGEETA SINGH Versus ARUP BHATTACHARJEE	MR. S P BHATTACHARJEE MR. R MAZUMDAR	
42	CRP(IO)/307/2024 FIXED	MUSSAMAT ALIMON NESSA @ ALEMAN NESSA AND 2 ORS Versus MD. HUSSAIN ALI	MS. B CHOUDHURY MR. N SARKAR MR A BANERJEE	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
43	CRP(IO)/312/2024 WITH LCR	MD. JAINAL ABDIN Versus MUSSTT FAZAR BANU AND 10 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS	
44	CRP(IO)/445/2024 FIXED	SRI SUKLAL CHANDRA DAS AND 3 ORS Versus MD IDRISH ALI	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MS. S BORA MR. P BORAH

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025

12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./43/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MAFIJUL HAQUE Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
2	Bail Appln./1364/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAYAD KHAN AND ANR Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO	SC, NCB
3	Bail Appln./1415/2025 WITH CASE RECORD(SCANNED COPY), FIXED	UMAKANTA KALITA @ UMA KT KALITA ALIAS MAINA KALITA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/99/2024	SUNIT RANJAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. D SUR J U AHMED MR. N K MURRY MS S.DAS	SC, FOREST MS. M BARMAN MR. I BORTHAKUR
2 WP(C)/2291/2024 FIXED	UTTAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH	GA, ASSAM SC, REVENUE
3 WP(C)/4213/2024	ABDUL KHALIQUE BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, REVENUE
4 Cont.Cas(C)/138/2025	NIRMALA TOPPO Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
5 Cont.Cas(C)/205/2025	SANTOSH KUMAR JAIN AND 2 ORS. Versus DEBA KUMAR MISHRA, ACS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR H SARMA
6 WP(C)/977/2025	HASIB HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, ASEC
7 WP(C)/1415/2025 FIXED	ASSAM INSTITUTE OF NURSING Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HEALTH
8 WP(C)/1552/2025	NEPAL KRISHNA DHAR AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS R DEKA MR. SAYED SALIM AHMED	GA, ASSAM SC, REVENUE
9 WP(C)/1850/2025 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON MR. B S LAHKAR	GA, ASSAM SC, REVENUE
10 WP(C)/1851/2025 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON MR. B S LAHKAR	GA, ASSAM SC, REVENUE
11 WP(C)/2426/2025 FIXED	SUMANTA GOSWAMI Versus THE STATE OF ASSAM AND ORS	MRS S GOSWAMI	GA, ASSAM

12	WP(C)/2479/2025 FIXED	HANIF ALI Versus THE STATE OF ASSAM AND 5 OTHERS	MR. T DEURI MR. R CHETRI MR N MILI MS. L WANGSA	GA, ASSAM SC. REVENUE
13	WP(C)/2511/2025 FIXED	NASIMA AKTHAR CHOUDHURY Versus THE UNION OF INDIA AND OTHERS	MR. A M S MAZUMDER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC SC, PWD
14	WP(C)/2577/2025 FIXED	SRI HEMANTA RAJ CHETIA AND ANR Versus STATE OF ASSAM AND ORS	MR. B CHAKRAVARTY MR. S UPADHAYA M SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	WP(C)/2623/2025 FIXED	ANJUMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. F RAHMAN	GA, ASSAM SC, REVENUE
16	WP(C)/2675/2025	KHADIJA BEGUM BARBHUIYA Versus THE ASSAM STATE ELECTION COMMISSION AND 4 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, A S E C
ADMISSION				
17	WP(C)/2839/2023 PART-HEARD, FIXED	AMERANDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR. R BORPUJARI MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
18	WP(C)/3172/2024 PART-HEARD, FIXED	ROHIS UDDIN MOLLAH AND 58 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
19	WP(C)/5075/2016 FIXED	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
WITH I.A.(Civil)/1268/2016 in WP(C)/5075/2016				
20	WP(C)/7750/2018 FIXED	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS CHUMI GOSWAMI Versus STATE BANK OF INDIA AND 4 ORS.	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR MR. S C BISWAS MR. RAJARSHEE DE MS A DAS MR. F A HASSAN	GA, ASSAM MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MR. R GOSWAMI (R5) DR. B N GOGOI (R1-R3) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
21	WP(C)/5018/2020	ABDUL MANNAF CHOUDHURY Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR. R RAHMAN	GA, ASSAM MR A K AHMED (R8-R12) MR. B J TALUKDAR (r-14,15) MS F PARBIN (R8-R12) MS P KAKATI (R8-R12) SC, REVENUE SC, PWD
22	WP(C)/3366/2021	SYED AMEENUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE

23	WP(C)/6675/2021 FIXED	SUSMITA DAS AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R DEVI (C.G.C) MR G GOSWAMI (SC, RAILWAY) MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) MR. M BORAH (R-6) MS B BORA (R-6) SC, RAILWAY
24	WP(C)/4676/2022	NAREN CHANDRA NATH Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MS. P BORAH	SC, FOREST GA, ASSAM SC, REVENUE
25	WP(C)/4105/2023	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
26	WP(C)/5395/2023 FIXED	NEW HATIPOTA DAILY BAZAR COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, REVENUE
27	WP(C)/300/2024	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus RINA KALITA AND ANR	S BORA MR. C TALUKDAR	MR. A MANNAF (r-1) MD A S ALI (r-1)
28	WP(C)/684/2024 FIXED	PARESH KALITA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. S BANIK MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP
29	WP(C)/2033/2024	KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 9 ORS	MR K K MAHANTA (Sr. Advocate) MS T BARUAH MR. M SAIKIA MR. K M MAHANTA	GA, ASSAM MR P UPADHYAY (R-7, 8,9,10) MR A UPADHYAY (R-7, 8,9,10) MS. JYOTI CHETRY (R-7, 8,9,10) SC, GMC SC, REVENUE
30	WP(C)/2699/2024 FIXED	MRINAL KALITA Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. R C SAIKIA MS M M DAS MS. N DEY MS RIMPI DUTTA MR. P SARMAH	MR. R K BHUYAN(R-3) MR A ZAMAN(R-3) MR. M KASHYAP(R-3) MR. S A SINGH(R-3) SC, GMC
31	WP(C)/2921/2024 CAVT. NO.04922/024,	RAKIB AHMED MAZUMDER AND 9 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP MR. J M A CHOUDHURY(R- 12,19, 18,13,14, 11,21,15, 22,17,16,9, 20,10 MR. M H LASKAR L TUBIN(R-12,19,18, 13,14,11, 21,15,22,17, 16,9,20,10 L P BORAH (R-12,19, 18,13,14,11,21, 15,22,17,16, 9,20,10 FOR CAVEATOR
32	WP(C)/3970/2024 FIXED	MINU DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	G BAISHYA MRS A SAIKIA MS. U SAUD	GA, ASSAM SC, REVENUE
33	WP(C)/6038/2024 FIXED	SARADA CHOUDHURY AND 4 ORS Versus LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS	MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	DR G J SHARMA (R-1 TO 4) SC UCO BANK MR S NATH(R-1 TO 4)

34	WP(C)/6437/2024 FIXED	SIBESH BARMAN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. S K SAIKIA MR A HOSSAIN MR D.S. BHATTACHARYA	GA, ASSAM SC, BTC
35	WP(C)/785/2025 FIXED	BABLU MIAH Versus THE RESERVE BANK OF INDIA AND 5 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	SC UCO BANK
36	WP(C)/853/2025	JOYMEN THAOSEN AND 82 ORS Versus THE STATE OF ASSAM AND ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, N C HILLS SC, PWD
37	WITH WP(C)/4207/2024	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
38	WITH WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
39	WP(C)/868/2025	GUTTU AND COMPANY PRIVATE LTD Versus THE STATE OF ASSAM AND FOUR ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA	SC, PWD ROAD GA, ASSAM
40	WP(C)/1035/2025 FIXED	SANTOSH SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
41	WP(C)/1343/2025	MADAN BASUMATARY Versus THE UNION OF INDIA AND 7 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR D C NATH(R-8) MR. C SHARMA (R-8) DY.S.G.I. SC, NHIDC
42	WP(C)/1838/2025	INDUSTRIES AND TRADE FAIR ASSOCIATION, ASSAM AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
43	WP(C)/1897/2025 CAVT. NO.034620/25,N WITH CAVEAT-346/2025(D/O)	BIPASHA BORA Versus THE MAKUM MUNICIPAL BOARD AND 9 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM MR. S ISLAM MR A HAWARI FOR CAVEATOR
44	WP(C)/2274/2025 FIXED	MS GANAPATI ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, FINANCE AND TAXATION
<u>ORDERS</u>				
45	WP(C)/7877/2018	GOBIND KR. DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEORI MS. SOMILA MR. B DEORI MR. P DAIMARY	GA, ASSAM
46	WP(C)/1032/2024 B/O	GITUL MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, TRANSPORT DEPARTMENT, ASSAM SC. BTC
47	Review.Pet./68/2025	SUBRATA NATH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, FINANCE DEPTT.
48	I.A.(Civil)/339/2025 FIXED in WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 OTHERS	MR H K SARMA MR. P BHOWMICK MR J LOTH	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.

	WITH WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTHAN	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
49	I.A.(Civil)/921/2025 in Cont.Cas(C)/50/2025	M RAJA KISHORE Versus GIREEN DAS AND ORS	MR V KUMAR	MR. A K TALUKDAR
	WITH Cont.Cas(C)/50/2025	GIREEN CHANDRA DAS AND 4 ORS. Versus DR. RAVI KOTA, IAS AND 8 ORS	MR. A K TALUKDAR A BEGUM	MR. D SAIKIA (R-6) MS. P R MAHANTA (R-1) MR. R BORPUJARI(R-6) MS M DAS (R-4,3,2) MS M DAS (R-4,3,2) MR. S DUTTA(R-6)
50	I.A.(Civil)/1339/2025 in WP(C)/4095/2022	ON THE DEATH OF GRINDRA MAZUMDAR Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, K A A C
	WITH WP(C)/4095/2022	GIRINDRA MAZUMDAR @ GIRINDRA KUMAR MAZUMDAR AND ANR. Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. S G BARUAH (R-4) MS. S G BARUAH (R-4) MR S DIFUSA (R-4) MR. D J DAS (R-4) MR N RAY (R-4) MR. B BORGOHAIN(R-4) MR. B BORGOHAIN(R-4) MR B SAIKIA(R-4) MR B SAIKIA(R-4) MR. S. RONGPI(R-4) N N HUSSAIN (R-4) SC, K A A C
51	I.A.(Civil)/1433/2025 in WP(C)/2300/2023	SANJAY KUMAR DHAR Versus M/S VIDYUT METALICS PVT LTD	MS. A CHAKRABARTY MR F Z MAZUMDER	MR. K N CHOUDHURY GA, ASSAM MR S CHAKRABORTY
	WITH WP(C)/2300/2023	M/S VIDYUT METALLICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM MR F Z MAZUMDER
	WITH I.A.(Civil)/1342/2025 in WP(C)/2300/2023	BIDHU SARKAR Versus M/S VIDHU METALICS PVT LTD	MR F Z MAZUMDER MR A CHAKRABARTY	GA, ASSAM MR S CHAKRABORTY
52	WP(C)/1852/2025	ABU TAHER MUSTANI Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR B P SARMAH B SAHA	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025

10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3969/2024 WITH CASE RECORD(SCANNED COPY)	JAHANGIR ALAM Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
2	Bail Appln./171/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	TAMIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
3	Bail Appln./830/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD SURAJ ALI @ SOTO Versus THE STATE OF ASSAM AND ANR	MR. D C BORAH MR. K M HASSAN	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
4	Bail Appln./886/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOSTAFIZUR ALI @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
5	Bail Appln./940/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIBUL HOQUE @ RAJU AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
6	Bail Appln./947/2025 WITH OFFICE NOTE, FIXED	DEBOJIT DEBNATH @ DEBAJIT DEBNATH Versus NARCOTICS CONTROL BUREAU	TAWHID LASKAR A BORBHUYAN	SC, NCB
7	Bail Appln./1012/2025 WITH CASE RECORD(SCANNED COPY), FIXED	DONGKHANDSIAM PAITE AND ANR Versus UNION OF INDIA	MR P DAS MS N BARUAH	SC, DRI
8	Bail Appln./1028/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GABINDA NATH @ GUBINDA NATH Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI MR. B BISHAYA MS. S NAZNEEN	PP, ASSAM
9	Bail Appln./1037/2025 WITH OFFICE NOTE, FIXED	SRI AJAY BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR U GHOSH P JHA MR. T BURAGOHAIN	MS. D GHOSH(R-2) MS N DEKA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG (R-2) PP, ASSAM
10	Bail Appln./1059/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI NERSWN BRAHMA Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI	PP, ASSAM
11	Bail Appln./1132/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ANAS AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

12	Bail Appln./1189/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJEN DAS Versus THE STATE OF ASSAM AND ANR	MS. R S SADIAL MR. M R SODIAL MS S Z HAYAT	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
13	Bail Appln./1204/2025 WITH CASE RECORD(SCANNED COPY)	RANJIT KUMAR AND ANR Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
14	Bail Appln./1233/2025 WITH CASE RECORD(SCANNED COPY), FIXED	GAURAV DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR P DOLEY MS S JAIN	PP, ASSAM
15	Bail Appln./1267/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ATUL BORAH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	MR. SURAJIT DAS, (AMICUS CURIAE, R-2) PP, ASSAM
16	Bail Appln./1289/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MEHBUB AHMED @ MEHBOOB AHMED Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
17	Bail Appln./1374/2025 WITH CASE RECORD(SCANNED COPY), FIXED	CHANDRA SEKHAR TIWARI @ CHANDER SHAKHAR AND ANR Versus THE STATE OF ASSAM	MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
18	Bail Appln./1410/2025 FIXED	BOLIN GOGOI @ DHON Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
	WITH I.A.(CrI.)/493/2025 in Bail Appln./1410/2025	BOLIN GOGOI ALIAS DHON Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
19	Bail Appln./1456/2025 FIXED	ARUP BARMAN Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
20	Bail Appln./1461/2025 FIXED	MINHAJUL RAHMAN @ MINAJUR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
21	Bail Appln./1481/2025 FIXED	SHRAWAN KUMAR KASWAN AND ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
BAIL HEARING				
22	AB/1900/2024 FIXED	ABDUS SOBUR @ ABDUS SOBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
	WITH			
23	AB/1869/2024	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
24	AB/531/2025 WITH OFFICE NOTE, FIXED	SAYED ALI @ SAID LE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
25	AB/712/2025 FIXED	RAVINDRA KUMAR RAWAL Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	DY.S.G.I.
26	AB/775/2025 FIXED	SANTOSH KUMAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR R S CHAUHAN MS. D CHAUHAN	PP, ASSAM
27	AB/778/2025 FIXED	SHAHALOM SK Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. A K DAS MS. R DEVI P SHARMA	PP, ASSAM
28	AB/791/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PARVEZ ALOM @ PARVEJ ALOM Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MS. BANSHIKA PODDER A BORBHUYAN	MR. D K AGARWALA (R-2) PP, ASSAM

29	AB/817/2025 FIXED	JUN DAS @ ARJUN DAS Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
30	AB/858/2025 FIXED	PRANJAL MAHILI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
31	AB/872/2025 FIXED	MD JAKIR HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
32	AB/874/2025 FIXED	FAKAR UDDIN AND 5 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
33	AB/959/2025 FIXED	BIRCHARAN DAIMARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH MR. MEHUL SHAH MS. R DEVI	PP, ASSAM
34	AB/961/2025 FIXED	KARUNA KANTA KALITA Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA MR. S HAZARIKA MS. N DAS K BHARALI	PP, ASSAM
35	AB/1031/2025 FIXED	SHRI JWMWISRANG BRAHMA @ JEMSARANG BASUMATARY Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR B C MUCHAHARY	PP, ASSAM
ORDERS				
36	W.P.(CrI.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1983/2024 in W.P.(CrI.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
37	W.P.(CrI.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1985/2024 in W.P.(CrI.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
38	W.P.(CrI.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1986/2024 in W.P.(CrI.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
39	I.A.(CrI.)/1033/2024 in CrI.Pet./837/2024	BINOD KUMAR SURANA Versus THE STATE OF ASSAM AND ANR	MR H BETALA MR H BETALA	PP, ASSAM
	WITH CrI.Pet./837/2024	BINOD KUMAR SURANA Versus THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR H BETALA	MR. O P BHATI (R-2) MR. T C DAS (R-2) MR. P SARMA (R-2) S. K. GUPTA (R-2) PP, ASSAM

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[I.A.\(Cr.L.\)/342/2025](#)
in AB/779/2025

SRI TAPAN GHOSH
Versus
THE STATE OF ASSAM

MR. T J MAHANTA
MR. P P BARUAH
MR. R SARMA
MS. D GOGOI

PP, ASSAM

WITH
[AB/779/2025](#)

SRI TAPAN GHOSH
Versus
THE STATE OF ASSAM

MR. T J MAHANTA
MR. P P BARUAH
MR. R SARMA
MS. D GOGOI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)
	WITH I.A.(Civil)/1442/2025 in Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus GOVIND MOHAN AND ANR	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA	MRS. A GAYAN
2	Cont.Cas(C)/711/2022	SUDIP KR DHAR AND 13 ORS Versus RAKESH AGARWAL, IAS AND ANR	MR D KALITA MR. U K NAIR	
3	Cont.Cas(C)/785/2022	BHOLADHAR DAS Versus PABITRA RAM KHOUND AND 4 ORS	MS B DEVI	
4	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7)
5	Cont.Cas(C)/337/2024	NITYANANDA DEBNATH Versus PARAG MONI MAHANTA AND 3 ORS.	MS D.CHAKRABARTY	MR. A JAHID(R-1,2) MR A IKBAL(R-1,2)
6	Cont.Cas(C)/474/2024 WITH WP(C)/3382/2013(D/O)	SURESH RAM Versus SAURABH SABHLOK	MR. R DE MS. D PATHAK	

7	WITH WP(C)/2047/2013	SMTI ANITA DEVI and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA	C.G.C. MR.J M A CHOUDHURY MR.K K PARASAR(R-1 to 4) ASSTT.S.G.I.
8	WITH WP(C)/3379/2013	SMTI ANITA DEVI AND 5 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.D DEVI	MR.D K SAIKIA MR.S S ROY ASSTT.S.G.I.
9	WITH WP(C)/2804/2015	RAM NARESH RAI and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	C.G.C. ASSTT.S.G.I. MR.A C KALITA
10	Cont.Cas(C)/678/2024 FIXED	RANJITA SINGHA AND 4 ORS Versus NARAYAN KONWAR, IAS AND 3 ORS.	MR J ABEDIN MR N SARMA	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2) MR. J K GOSWAMI (R-3) MR. B GOGOI (R-2) MR B DEURI (R-3) MR A CHALIHA (R-2)
11	Cont.Cas(C)/714/2024 WITH REV. PET/57/2009 (D/O)	SAMAN UDDIN LASKAR AND 4 ORS Versus ASHUTOSH AGNIHOTIRI, IAS AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	MR. B GOGOI(R-2) MR P NAYAK(R-2) MS. M D BORAH(R-3) MR A CHALIHA (R-2) MR R B GOSWAMI(R-3) R M BAROOAH
12	WITH WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
13	I.A.(Civil)/3379/2024 in WP(C)/6462/2015	ON THE DEATH OF LATE PHUL KUMAR DAS, HIS LEGAL HEIR Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR M R ADHIKARI
	WITH WP(C)/6462/2015	SRI PHUL KUMAR DAS Versus THE UNION OF INDIA and 3 ORS	MR.S BARUAH MR.R MAZUMDAR MR.H BEZBARUAH MS.D DUTTA	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
	WITH I.A.(Civil)/3380/2024 in WP(C)/6462/2015	ON THE DEATH OF LATE PHUL KUMAR DAS, HIS LEGAL HEIR Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR M R ADHIKARI
14	Review.Pet./5/2025 IN WP(C)/520/2012 (D/O)	BISWA DEV GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. N DEKA MR. M GOGOI MR. S BANIKYA	SC, PWD

15	Cont.Cas(C)/121/2025	UJJWAL KANTI PANDIT Versus SAURAV PAHARI, IAS AND 2 ORS	DR G J SHARMA	MR. S C KEYAL MS. NITUMA KAKATI KAUSHIK JAIN
16	WITH WP(C)/4885/2024	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.
17	I.A.(Civil)/738/2025 FIXED in WP(C)/5998/2024	AMAL JYOTI DEBNATH Versus THE STATE OF ASSAM AND ORS	MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, AG SC, AG SC, AGRI. DEPARTMENT SC, FINANCE SC, AAU
	WITH WP(C)/5998/2024	AMAL JYOTI DEBNATH AND 118 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE
18	I.A.(Civil)/1449/2025 in Cont.Cas(C)/661/2019	AKBOR HUSSAIN BARBHUIYA Versus SRI ANAND PRAKASH TIWARI	MR. S ROY MR. M H LASKAR	
	WITH Cont.Cas(C)/661/2019	AKBOR HUSSAIN BARBHUIYA AND 2 ORS. Versus ANAND PRAKASH TIWARI	MR. S ROY MR. M H LASKAR	
19	I.A.(Civil)/1462/2025 FIXED in WP(C)/1084/2025	DR LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH
	WITH WP(C)/1084/2025	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH
20	I.A.(Civil)/1546/2025 in Cont.Cas(C)/504/2021	R C AGASIMANI RAMANATH CHINTAMANI A Versus RAJESH KUMAR SINGH	MR. D DEKA	
	WITH Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MR. A BHATTACHARYA MR. R MAZUMDAR MS K TALUKDAR MS. K MALAKAR MR. D DEKA MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
21	WP(C)/1397/2023 B/O	DIGANTA KUMAR BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K GOSWAMI MR. A SANDILYA MR. J BARMAN MR D J BORO	SC, PWD
22	WP(C)/5668/2023 FIXED	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R-2 & R-3) SC, GAD
23	WP(C)/5779/2023 FIXED	SAMALYA LANGTHASA Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
24	WITH WP(C)/5813/2023	SMTI. SOLEY THAOSEN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, FINANCE SC, DIMA HASAO SC, PWD

25	Arb.P./51/2024	M/S UTTAR PRADESH RAJKIYA NIGAM NIRMAN LTD Versus HEAD QUARTERS, CCE (ARMY) NO 1 DINJAN	MR. S P SHARMA K AHMED	MRS. A GAYAN (C.G.C.)
26	Arb.P./52/2024	PRAVANJAN GUHA AND ANR Versus SMTI KUMKUM GUHA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR S MUKTAR
27	WP(C)/732/2024 FIXED	JESMINARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM SC, BTC
28	WP(C)/1621/2024 FIXED	PUNGKHA MUCHAHARY Versus THE UNION OF INDIA AND 2 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	DY.S.G.I.
29	WITH WP(C)/4687/2023	PUNGKHA MUCHAHARY Versus UNION OF INDIA AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. S K MEDHI DY.S.G.I.
30	WP(C)/2075/2024 B/O	TARUN DAIMARY Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG
31	WP(C)/2259/2024 B/O	MD. RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	SC, FOREST
32	WITH WP(C)/5706/2021	RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST GA, ASSAM SC, FINANCE
33	WP(C)/3941/2024 FIXED	MANASA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM MR. A DHAR(R-5) MR. A DHAR(R-5) MD F FARIDI (R-5) MD F FARIDI (R-5) SC, FINANCE DEPTT.
34	WP(C)/4216/2024	KUNWAR BAHADUR SINGH Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
35	WP(C)/5473/2024 B/O	DHIREN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MS. P BHATTACHARYA(R-6) MR. A BORUA (R-6) MR T GOGOI(R-6) SC, P H E
36	WP(C)/6320/2024	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	GA, ASSAM MR A HUSSAIN (R-6) MS M BEGUM (R-6) SC, REVENUE
37	WP(C)/346/2025 B/O	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS D BARUAH	SC, AG (A AND E) SC, IRRIGATION
38	WP(C)/808/2025	LALREMZOVI BIATE Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR U RONGPI	SC, PWD ROAD SC, AG SC, FINANCE DEPTT.
39	WP(C)/1697/2025	SARALA HAZARIKA Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE

40	WP(C)/1840/2025 FIXED	SUBHAM KUMAR SINGH Versus THE UNION OF INDIA AND 2 ORS	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT	MR. S K MEDHI (C.G.C) MR. D SAIKIA (R-2&3) MS. RUKMINI BARUA(R-2,3) A BARTHAKUR (R-2,3) DY.S.G.I. H BARUAH(R-2,3)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
41	WP(C)/1602/2019	SANDEEP KUMAR Versus UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS J SARMAH ASSTT.S.G.I.
42	WP(C)/268/2020	S/358609F WARRANT OFFICER/CIPHER MOIRUM HUSSAIN LASKAR AND 35 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA ASSTT.S.G.I.
43	WP(C)/6608/2022	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
44	WP(C)/7152/2022 FIXED	ALTAF HUSSAIN SABERI Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
45	WP(C)/7238/2022	AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
46	WP(C)/7239/2022	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
WITH				
47	WP(C)/7585/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
48	WP(C)/8392/2022	NIRMAL KUMAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. B CHAKRAVARTY DY.S.G.I.
49	WP(C)/1435/2023 FIXED	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
50	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
51	WP(C)/3781/2023 FIXED	RENU HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE DEPTT.
52	WP(C)/4876/2023	DIPESH SHARMA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MS. P CHAKRABORTY MR E AHMED MS. A DAS	G. GOSWAMI (R-4,5) MR H I CHOUDHURY (R-4,5) MR REZABUL HOQUE SC, INDUSTRIES AND COMMERCE

53	WITH WP(C)/2357/2022	DIPESH SHARMA AND ANR Versus THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. K A MAZUMDER MS. P CHAKRABORTY MR. J LASKAR MR E AHMED MS. A DAS MR R DAS MR A HAI	DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR. P D NAIR (r-3,4) MR H I CHOUDHURY (R-3,4) MR. A CHETRY MR G ALAM (r-3,4) MR. A K AZAD (R-3,4) MR. H ROHMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
54	Arb.P./7/2024	M/S KAMRUP DEVELOPERS PVT. LTD., Versus RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
55	Arb.P./16/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
56	WITH Arb.P./15/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
57	Arb.P./32/2024	SHARIF AHMED Versus GENERAL MANAGER AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMAR-1,2) SC, INDUSTRIES AND COMMERCE
58	WITH Arb.P./33/2024	BITUPAN BORA Versus STATE PROJECT DIRECTOR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
59	WITH Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
	WITH I.A.(Civil)/1545/2025 in Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR	MR S R A NASER	MR. A K SAHEWALLA
60	WITH Arb.P./35/2024	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
61	WITH Arb.P./37/2024	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
62	WP(C)/1122/2024	NO.S/355263 WARRANT OFFICER/CIPHER OM PRAKASH Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
63	WP(C)/4706/2024 FIXED	FAIZUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH S S AHMED	GA, ASSAM MS. M D BORAH MS U SHARMA SC, W M D SC, FINANCE
64	WP(C)/5122/2024	PRASANTA BORGOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	MR. N J GOGOI SC, FINANCE SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.

65	Arb.P./1/2025 B/O	SANDEEP KUMAR NAHATA Versus PRAVEEN KOTHARI	MR G N SAHEWALLA MR. O P BHATI MR T C DAS MR. P SARMA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	MR. A DHAR MD F FARIDI S KACHARI
66	WP(C)/692/2025	SANGITA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN	SC, BTC SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/639/2025 FIXED	SRI RAJIB DAS Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
2	AB/957/2025	AYNAL HOQUE Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
ADMISSION				
3	Crl.Rev.P./513/2023 WITH LCR 1 FILE(SCANNED COPY)	AKASH DAS AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N BARMAN MR N MILI	MR S K SARKAR (R-2) MRS V L BHATTACHARJEE MS R KALITA (R-2) PP, ASSAM
4	Crl.Pet./62/2024 WITH LCR 1 FILE(SCANNED COPY)	RAKESH SINGH Versus THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	MR. M CHETIA (R-2) PP, ASSAM
5	Crl.Rev.P./115/2024	JAINAL ABDIN Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR. R ALI (R-2) MR. M AHMED (R-2) MR. A HUSSAIN (R-2) MR. H A AHMED (R-2) PP, ASSAM
6	Crl.Pet./1217/2024	SAIFUL ISLAM AND 9 ORS Versus MAJEDA BEGUM AND ANR	MR. B CHOWDHURY	MS. M MALLIK (R-1) MS. M PATHAK (R-1) MR. B HUSSAIN (R-1) PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./1780/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
8	Bail Appln./3301/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	Bail Appln./3850/2024 WITH CASE RECORD(SCANNED COPY)	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR. R ISLAM	PP, ASSAM
10	Bail Appln./744/2025 WITH CASE RECORD(SCANNED COPY)	SANJIP URANG @ SANJIB URANG @ BATCHA, Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM

11	Bail Appln./1327/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TAFIKUL ALI @ TAFIKUL ISLAM Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
12	Bail Appln./1440/2025 FIXED	ANOWER HUSSAIN Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
13	Bail Appln./1462/2025 FIXED	P SOUL AND 2 ORS. Versus THE UNION OF INDIA	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	SC, DRI
14	Bail Appln./1557/2025 FIXED	ARVIND KUMAR, Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
15	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
16	AB/3276/2024 FIXED	JABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	MR H A AHMED (INFORMANT) PP, ASSAM
17	AB/46/2025	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
18	WITH AB/48/2025	REZAUL ISLAM Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
19	WITH AB/50/2025	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
20	WITH AB/52/2025	HOSSAIN ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
21	WITH AB/53/2025	SAHIDUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
22	WITH AB/54/2025	AKBAR ALI MIR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
23	WITH AB/55/2025	ABDUL KHALEK MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
24	WITH AB/56/2025	AMINUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
25	WITH AB/57/2025	KUDDUS ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
26	WITH AB/58/2025	MARJINA BIBI Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM

27	AB/398/2025 FIXED	JINTU ALI AND 2 ORS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
28	AB/475/2025 FIXED	PRANJAL DAS ALIAS KRISHNA DAS AND ANR Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
29	AB/509/2025 FIXED	JOHIRUL ISLAM @ JOHIRUL HUSSIAN AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MRS R BEGUM MR R A AHMED MR A ALAM	PP, ASSAM
30	AB/610/2025 FIXED	RAJIB HUSSAIN LASKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
31	AB/629/2025	MD SOFIQUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
32	AB/723/2025 FIXED	JAMAL UDDIN SEKH @ MD JAMALUDDIN SEIKH Versus THE STATE OF ASSAM	MR P BHARDWAJ MS. B DEVI	PP, ASSAM
33	AB/809/2025 FIXED	SMT REKHA SINHA and 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
34	AB/852/2025 FIXED	SRI DEBA KUMAR DAS ALIAS DEBA DAS Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN B SARKAR	PP, ASSAM
35	AB/914/2025 WITH CASE RECORD(SCANNED COPY)	IMDADUL ISLAM @ NIZAM UDDIN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
36	AB/915/2025 FIXED	CHAMPALAL BHATTACHARJEE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN	PP, ASSAM
37	AB/923/2025 FIXED	ABDUL BAREK AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR. KHAIRUL ISLAM	PP, ASSAM
38	AB/933/2025 FIXED	MADHURJYA SARMA Versus THE STATE OF ASSAM	MS B DAS MS. S B CHOUDHURY	PP, ASSAM
39	AB/946/2025 WITH OFFICE NOTE, FIXED	SOLEMAN ALI Versus THE STATE OF ASSAM AND ANR	MS. M MEDHI MD. I HUSSAIN	U U KHAN, (R-2) PP, ASSAM
40	AB/948/2025 FIXED	JANMONI BEGUM AND ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
41	AB/965/2025 FIXED	MANDEEP BARUAH Versus THE STATE OF ASSAM	MR S H SIKDAR A ISLAM	PP, ASSAM
42	AB/996/2025 WITH OFFICE NOTE, FIXED	ANIL CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	N SARMAH MR. R SARMA MS. S D SAIKIA	PP, ASSAM
43	AB/1039/2025 FIXED	MUSTAFIZUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
44	AB/1052/2025 FIXED	RUME SULTAN BASHA @ SULTAN ALI Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
ORDERS				
45	Crl.Rev.P./310/2024	SAHJALAL UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R P HAZARIKA	PP, ASSAM
46	Crl.Pet./863/2024 WITH LCR 2 FILES(SCANNED COPY)	NAJMUL HUSSAIN MAZUMDER @ NAZMUL HUSAIN MAZUMDER AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM

47 [I.A.\(CrI.\)/202/2025](#)
in CrI.Rev.P./1584/2025

RITA DAS
Versus
MITUL DAS

MR. D K DAS
MR P P MEDHI
MS. M HANDIQUE
MR G BARGAYARY
Z HAQUE

WITH
[CrI.Rev.P./1584/2025](#)
(Filing Number)

RITA DAS
Versus
MITUL DAS

MR GHANSHYAM
BARGAYARY

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
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